

ORISSA HIGH COURT**FILING REPORT AS ON :26/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000070/2022	M/S. MAA SHARDA ENDEAVOR PVT. LTD. VS M/S. NATIONAL ALUMINIUM CO. LTD.	BIBEKANANDA BHUYAN VS	// ()
2	BLAPL/0010494/2022	JUBULA BEHERA VS STATE OF ODISHA	PAKSHIT PANDA VS	// MANGALA BAG /258 /2022 ()
3	BLAPL/0010495/2022	PRASANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	// BALLIGUDA /124 /2021 ()
4	BLAPL/0010496/2022	CHHABI MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// NAYAKOT /22 /2021 ()
5	BLAPL/0010497/2022	DIPA @ DEEPAK CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// BIDANASI /161 /2022 ()
6	BLAPL/0010498/2022	SANUJA KHATUA VS STATE OF ODISHA	NIRANJAN PANDA VS	// BAUNISUNI /10 /2020 ()
7	BLAPL/0010499/2022	BASANTA KUMAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	// / /0 ()
8	BLAPL/0010500/2022	RAGHUNATH KAR VS STATE OF ODISHA	KASHINATH PATTANAIK VS	// / /0 ()
9	BLAPL/0010501/2022	DUHITA NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /403 /2022 ()
10	BLAPL/0010502/2022	UTTAM RAM VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// KHUNTA /208 /2022 ()
11	BLAPL/0010503/2022	NRUSINGH BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIK VS	// ORKEL /217 /2022 ()

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12	BLAPL/0010504/2022	KAMALJIT SINGH @ RINKU SINGH VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	ORKEL /142 /2020 () //
13	BLAPL/0010505/2022	MAHESH PRASAD PATNAIK VS STATE OF ODISHA(VIG.)	RAMDAS ACHARY VS	BHUBANESWAR VIGILANCE /34 /2022 () //
14	BLAPL/0010506/2022	SARAT KUMAR SINGH @ KALIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /354 /2022 () //
15	BLAPL/0010507/2022	BHAGABAN BISWAL @ BHAGU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI SADAR /155 /2022 () //
16	BLAPL/0010508/2022	DUSASAN MUDULI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /89 /2022 () //
17	BLAPL/0010509/2022	INDRA GOPE VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARBIL /33 /2022 () //
18	BLAPL/0010510/2022	KESHA @ KESHAB BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	K.NUAGAON /236 /2020 () //
19	BLAPL/0010511/2022	BHAGIRATHI KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /101 /2021 () //
20	BLAPL/0010512/2022	ASHISH MANDAL @ MONDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /252 /2022 () //
21	BLAPL/0010513/2022	MILU NAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /153 /2022 () //
22	BLAPL/0010514/2022	PURUSOTTAM SUNA VS STATE OF ODISHA	SATYABRATA PANDA VS	SONEPUR /160 /2022 () //
23	BLAPL/0010515/2022	SUNIL GHADIA @ CHHOTU GHADIA	SATYABRATA PANDA	SONEPUR /160 /2022

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		VS	VS	()
24	BLAPL/0010516/2022	STATE OF ODISHA SAYAD NASIB ALLI	SATYABRATA PANDA	// SONEPUR /160 /2022
		VS	VS	()
25	BLAPL/0010517/2022	STATE OF ODISHA RADHAKANTA BEHERA @ PETU	TIRTH KUMAR SAHU	// PHULBANI SADAR /83 /2022
		VS	VS	()
26	BLAPL/0010518/2022	STATE OF ODISHA GANGADHAR MALI	ANIRUDHA DAS	// BOIPARIGUDA /84 /2022
		VS	VS	()
27	BLAPL/0010519/2022	STATE OF ODISHA JOHN @ JOHAN RAITA	RABINDRA KUMAR SAHOO	// ADVA /93 /2021
		VS	VS	()
28	BLAPL/0010520/2022	STATE OF ODISHA CHANDRAKANTA TARIA	SATYABRATA PANDA	// KANTAMAL /132 /2019
		VS	VS	()
29	BLAPL/0010521/2022	STATE OF ODISHA MRUTYUN JAYA @ MRUTUNJAYA NAYAK @ CHIKUUGALA KISHORE PANDA		// RAJNAGAR /319 /2022
		VS	VS	()
30	BLAPL/0010522/2022	STATE OF ODISHA BASUDEV MEHER	JUGALA KISHORE PANDA	// BAUNISUNI /91 /2022
		VS	VS	()
31	BLAPL/0010523/2022	STATE OF ODISHA BHIMA MADKAMI	RAJIB LOCHAN PATNAIK	// MALKANGIRI /363 /2022
		VS	VS	()
32	BLAPL/0010524/2022	STATE OF ODISHA T. SARAN RAJ	KRUSHNA CHANDRA DASH	// CHITRAKONDA /103 /2022
		VS	VS	()
33	BLAPL/0010525/2022	STATE OF ODISHA JAYDEV HALDAR	KRUSHNA CHANDRA DASH	// CHITRAKONDA /201 /2021
		VS	VS	()
34	BLAPL/0010526/2022	STATE OF ODISHA HEMANTA HARIJAN	ARIJEET MISHRA	// KOTPAD /70 /2019
		VS	VS	()

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35	BLAPL/0010527/2022	STATE OF ODISHA KAILASH CHANDRA PADHY VS	TIRTH KUMAR SAHU VS	// K.NUAGAON /103 /2017 ()
36	BLAPL/0010528/2022	STATE OF ODISHA ABHIJIT PATALASINGH VS	SAROJ KUMAR DASH VS	// KHURDA MODEL /253 /2022 ()
37	BLAPL/0010529/2022	STATE OF ODISHA RAJESH SINGH DEO VS	TRILOCHAN NANDA VS	// KOMNA PS /158 /2017 ()
38	BLAPL/0010530/2022	STATE OF ODISHA DHANAPATI KHEMUNDU @ RAJESH VS	MANORANJAN PADHY VS	// KAKIRIGUMMA /38 /2022 ()
39	BLAPL/0010531/2022	STATE OF ODISHA ANI HARIJAN VS	ARJEET MISHRA VS	// B.SINGHPUR /32 /2022 ()
40	BLAPL/0010532/2022	STATE OF ODISHA DILLIP KUMAR KHORA VS	MANORANJAN PADHY VS	// JEYPORE SADAR /79 /2017 ()
41	BLAPL/0010533/2022	STATE OF ODISHA RAJENDRA DEVIDAS PATIL VS	MANORANJAN PADHY VS	// JEYPORE SADAR /100 /2021 ()
42	BLAPL/0010534/2022	STATE OF ODISHA SUKADEV BEHERA VS	CHEERA RANJAN SATAPATHY VS	// / /0 ()
43	BLAPL/0010535/2022	STATE OF ODISHA TARAKA DALEYA VS	RAJJEET ROY VS	// JARADA /27 /2022 ()
44	BLAPL/0010536/2022	STATE OF ODISHA RAJA @ NIHAR RANJAN PANIGRAHI VS	BIKRAM CHANDRA GHADEI VS	// SINAPALI /125 /2022 ()
45	BLAPL/0010537/2022	STATE OF ODISHA DURGESH KUMAR GOYAL VS STATE OF ODISHA	MAMATA MISHRA VS	// MATHILI /92 /2020 () //

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46	BLAPL/0010538/2022	SHER SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /512 /2022 () //
47	BLAPL/0010539/2022	SANDEEP PRABODH KERKETTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NALCO /131 /2020 () //
48	BLAPL/0010540/2022	BANGARAYI WADDU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /106 /2022 () //
49	BLAPL/0010541/2022	CHANDRA TUDU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	RASGOBINDPUR /13 /2022 () //
50	BLAPL/0010542/2022	BABULA PHALAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /43 /2021 () //
51	BLAPL/0010543/2022	AJAY PATTNAIK @ TIMBA VS STATE OF ODISHA	SK. ZAFARULLA VS	RAGHUNATHPALI /164 /2022 () //
52	BLAPL/0010544/2022	HEMANTA KUMAR PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
53	BLAPL/0010545/2022	SK SUKAR @ SUKA VS STATE OF ODISHA	ASIT KUMAR JENA VS	FATEGARH /84 /2022 () //
54	BLAPL/0010546/2022	SANJAY CHOUDHURY VS STATE OF ODISHA	PRONOY MOHANTY VS	DIGAPAHANDI /172 /2022 () //
55	BLAPL/0010547/2022	RAGHUNATH KUMBHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /274 /2021 () //
56	BLAPL/0010548/2022	UTTAM GOCHHAYAT VS STATE OF ODISHA	RINTU NAYAK VS	MARKAT NAGAR /189 /2022 () //
57	BLAPL/0010549/2022	RANVEER SINGH @ RANBIR SINGH	PABITRA KUMAR NAYAK	MAHILA PS,SEC-3,ROURKELA /20 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010550/2022	SUDIN JANI	UDIT RANJAN JENA	TUSRA /183 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010551/2022	RAMA KHILA	DIGAMBAR SETHI	KUNDRA /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010552/2022	PANKAJ BISWAL	DEBASIS SARANGI	CHATRAPUR /203 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010553/2022	PANKAJ @ RUKMAN BISI	BIJAYA KUMAR BEHERA 1	KHAPRAKHOL /46 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010554/2022	N. MOHAN REDDY	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010555/2022	DUSHMANTA KUMAR NAIK	SMRUTI RANJAN ROUT	RASOL /138 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010556/2022	BHADRA KHORA	PRASANTA KUMAR NANDA	JEYPORE SADAR /267 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0010557/2022	BHARATI DAS	RAMESH CHANDRA ROUT	RAJNAGAR /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0010558/2022	PARSURAM GADABA	RAJIB LOCHAN PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0010559/2022	HARSHA MOHANTY	HIMANSHU BHUSAN DASH	KANIHA /255 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0010560/2022	BIHARI PRADHAN	SURYAKANTA DWIBEDI	BAUNISUNI /92 /2022
		VS	VS	()

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69	BLAPL/0010561/2022	STATE OF ODISHA INDUMATI PRUSTY VS	KIRTIRANJAN MOHANTY VS	// JENAPUR /263 /2022 ()
70	BLAPL/0010562/2022	STATE OF ODISHA BALMIKI PATRA VS	TIRTH KUMAR SAHU VS	// GANGAPUR (BHANJANAGAR) /408 /2022 ()
71	BLAPL/0010563/2022	STATE OF ODISHA GURPRIT SINGH @ PRIT SINGH VS	SUSHANTA KUMAR JOSHI VS	// ORKEL /142 /2020 ()
72	BLAPL/0010564/2022	STATE OF ODISHA JITENDRA OJHA @ MITU VS	AMITABH MISHRA VS	// KALINGA NAGAR /140 /2022 ()
73	BLAPL/0010565/2022	STATE OF ODISHA NRUPARAJ MAHANANDA VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /141 /2022 ()
74	BLAPL/0010566/2022	STATE OF ODISHA BABUL LUHA VS	SANGRAM KESHARI ROUT VS	// CHHENDIPADA /415 /2022 ()
75	BLAPL/0010567/2022	STATE OF ODISHA ANITA SWAIN VS	AMULYA RATNA PANDA VS	// / /0 ()
76	BLAPL/0010568/2022	STATE OF ODISHA CHINTAMANI DAS @ MALLIK VS	AMULYA RATNA PANDA VS	// MANGALPUR /226 /2021 ()
77	BLAPL/0010569/2022	STATE OF ODISHA JALIA @ JALANDHAR @ BIRANCHI PRADHAN VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /145 /2022 ()
78	BLAPL/0010570/2022	STATE OF ODISHA RAJESH MUNDA @ LAMBA VS	DIBYAJYOTI SAHOO VS	// BANHARPALI /142 /2022 ()
79	BLAPL/0010571/2022	STATE OF ODISHA GANESH ROHIDAS VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// JHARSUGUDA /576 /2022 () //

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80	BLAPL/0010572/2022	INDRA @ INDRAMANI MOHANTA VS STATE OF ODISHA	B.N.MAHAPATRA VS	TOMKA /91 /2022 () //
81	BLAPL/0010573/2022	T. BABULA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /353 /2022 () //
82	BLAPL/0010574/2022	UMESH JANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /212 /2022 () //
83	BLAPL/0010575/2022	J. MAYADHARA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /304 /2022 () //
84	BLAPL/0010576/2022	P.DEEPAK @ DIPU @ GOURA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /353 /2022 () //
85	BLAPL/0010577/2022	P. DEEPAK @ DIPU @ GOURA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /372 /2022 () //
86	BLAPL/0010578/2022	SARAT NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	FATEGARH /142 /2018 () //
87	BLAPL/0010579/2022	SADA @ SADANANDA PRADHAN VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /197 /2022 () //
88	BLAPL/0010580/2022	JANI @ JANARDAN DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /263 /2015 () //
89	BLAPL/0010581/2022	P. DEEPAK @ DIPU @ GOURA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /393 /2022 () //
90	BLAPL/0010582/2022	RABI DAS VS STATE OF ODISHA	RAKESH KUMAR DAS VS	/ /0 () //
91	BLAPL/0010583/2022	P. DEEPAK @ DIPU @ GOURA	SARAT KUMAR JENA	KHALLIKOTE /412 /2022

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		VS	VS	()
92	BLAPL/0010584/2022	STATE OF ODISHA GURU CHARAN KISAN	ARUN KUMAR ACHARYA	// KULABIRA /142 /2022
		VS	VS	()
93	BLAPL/0010585/2022	STATE OF ODISHA DEBRAJ NAYANI	BABITA SAHU	// KALIMELA /207 /2022
		VS	VS	()
94	BLAPL/0010586/2022	STATE OF ODISHA BISWANATH PATRA	TIRTH KUMAR SAHU	// GANGAPUR (BHANJANAGAR) /408 /2022
		VS	VS	()
95	BLAPL/0010587/2022	STATE OF ODISHA BASANTA KUMAR SAHOO	GYANA RANJAN DHAL	// LINGARAJ P.S. /131 /2022
		VS	VS	()
96	BLAPL/0010588/2022	STATE OF ODISHA DURBAL MAJHI	SATYA NARAYAN MISHRA 4	// BODEN /96 /2020
		VS	VS	()
97	BLAPL/0010589/2022	STATE OF ODISHA RAMDAS PARAJA @ DANNY	ARIJEET MISHRA	// JEYPORE TOWN /76 /2009
		VS	VS	()
98	BLAPL/0010590/2022	STATE OF ODISHA SANATAN BEHERA	ARIJEET MISHRA	// KALIAPANI /87 /2022
		VS	VS	()
99	BLAPL/0010591/2022	STATE OF ODISHA IDUL KHAN	UDIT RANJAN JENA	// TUSRA /183 /2021
		VS	VS	()
100	BLAPL/0010592/2022	STATE OF ODISHA RAGHUNATH KUMBHAR	ARIJEET MISHRA	// JEYPORE TOWN /307 /2021
		VS	VS	()
101	BLAPL/0010593/2022	STATE OF ODISHA MOTIAR IASKAR	MAHIMANANDA SWAIN	// / /0
		VS	VS	()
102	BLAPL/0010594/2022	STATE OF ODISHA NANDA @ BAPUNI NAYAK	D.D. JEEVAN MISHRA	// MANCHESWAR P.S. /465 /2021
		VS	VS	()

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103	BLAPL/0010595/2022	STATE OF ODISHA ARJUN DHIR VS	SOUGAT DASH VS	// SARAT /19 /2018 ()
104	BLAPL/0010596/2022	STATE OF ODISHA KALIA @ SANJAY MALLICK @ MALIK @ MALLIK VS	KULDEEP MOHANTY VS	// MARINE PS AT BALARAMGADI /3 /2021 ()
105	BLAPL/0010597/2022	STATE OF ODISHA BABULI JENA VS	SURENDRA KUMAR BISWAL VS	// KHAIRA /161 /2022 ()
106	CMAPL/0000568/2022	STATE OF ODISHA PARBATI SAHU VS	SOUMYA MISHRA VS	// () ()
107	CMAPL/0000569/2022	GENERAL MANAGER (PERSONNEL), HR N.T.P.C, TALCHER THERMAL BASANTI PANDA VS	ADV. VS	// () ()
108	CMAPL/0000570/2022	COLLECTOR CUM CHAIRMAN,DIST EGS COMMITTEE,JAJPUR NABAB@AMARNATH MOHAPATRA@BABU VS	ADV VS	// () ()
109	CMAPL/0000571/2022	SANTOSH KUMAR BISWAL NIRANJAN APATA VS	ADV. VS	// () ()
110	CMAPL/0000572/2022	UDAYA SWAIN PRAFULLA KU.MOHAPATRA VS	ADV. VS	// () ()
111	CMP/0001059/2022	STATE OF ODISHA GOURANGA CHANDRA DAS VS	ARJUNA CHARANA BEHERA VS	// () ()
112	CMP/0001060/2022	SNEHALATA DAS RABINDRA KUMAR DAS VS	SUMITRA MOHANTY VS	// () ()
113	CMP/0001061/2022	BIDYUT KUMARI LAL BAISHNAB CHARAN SAHOO VS	AJIT CH MOHAPATRA VS	// () ()
		LAXMIPRIYA SAHOO		//

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114	CMP/0001062/2022	M/S.SRIKRISHNA INFRASSETS PVT.LTD., VS NIRANJAN KANDI	SARATHI JYOTI MOHANTY VS	// 0 //
115	CMP/0001063/2022	NILAMBAR SETH VS DHUBUNI SETH	SUSHANTA KUMAR JOSHI VS	// 0 //
116	CMP/0001064/2022	JYOTSHNARANI MISHRA VS REGISTRAR,DISTRICT CIVIL COURT,BHADRAK	GYANESWAR SATPATHY VS	// 0 //
117	CMP/0001065/2022	LEELA SAHOO VS NARAYAN PRASAD NAYAK	JAGANNATH BHUYAN VS	// 0 //
118	CMP/0001066/2022	DEBENDRA KUMAR SAMANTARAY VS MONALISA LENKA	SUMITRA MOHANTY VS	// 0 //
119	CMP/0001067/2022	CHITTARANJAN PATTNAIK VS PRANATI PATTNAIK	AMIT PRASAD BOSE VS	// 0 //
120	CMP/0001068/2022	RAMESH KUMAR JAIN VS BIMAL KUMAR JAIN	UPENDRA KUMAR SAMAL VS	// 0 //
121	CONTAR/0000001/2022	DIBYADARSHAN MAHUNTA VS REGISTRAR (JUDL.), ORISSA HIGH COURT	SHIVSANKAR MOHANTY VS	//0 0 //
122	CONTC/0006451/2022	BIDYADHAR SWAIN VS MANSI NIMBHA, DIRECTOR, ODISHA LIVELIHOOD MISSION, BBSR	ADV VS	// 0 //
123	CONTC/0006452/2022	ANANDA NAYAK VS CHITRA ARUMUGAM, SECY., LABOUR AND EMPLOYMENT DEPT.	ADV VS	// 0 //
124	CONTC/0006453/2022	BIPIN BIHARI DAKUA VS SANTOSH MOHAPATRA, EXECUTIVE ENGINEER, ELECTRICALS, NAYAGARH	ADV VS	// 0 //
125	CONTC/0006454/2022	DAMAYANTI SWAIN	ADV	//

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		VS	VS	0
126	CONTC/0006455/2022	MANSI NIMBHA, DIRECTOR, ODISHA LIVELIHOOD MISSION	ADV.	//
		SUSHILA DHARUA	ADV.	//
		VS	VS	0
127	CONTC/0006456/2022	ALOK KUMAR KAR,IAS	ADV.	//
		PADMANAV MAJHI	ADV.	//
		VS	VS	0
128	CONTC/0006457/2022	ALOK KUMAR KAR,IAS	ADV.	//
		BIJAY KUMAR RAY	ADV.	//
		VS	VS	0
129	CONTC/0006458/2022	SANJAY KUMAR SINGH, VICE CHAIRMAN, B.D.A.	ADV.	//
		T.LAXMI PRIYA DEVI	ADV.	//
		VS	VS	0
130	CONTC/0006459/2022	HADIBANDHU BEHERA, ENGINR. IN CHIEF, R.W.S. AND S., ODISHA	ADV.	//
		MANDAKINI ACHARYA	ADV.	//
		VS	VS	0
131	CONTC/0006460/2022	SAGARIKA PATNAIK,SECY.,M.D,ODISHA STATE HOUSING BOARD	ADV.	//
		PRATIMA KUMARI MISHRA	ADV.	//
		VS	VS	0
132	CONTC/0006461/2022	SAGARIKA PATNAIK,SECY.,M.D,ODISHA STATE HOUSING BOARD	ADV.	//
		ARAKHITA SAHOO	ADV.	//
		VS	VS	0
133	CONTC/0006462/2022	TAHASILDAR, GARADPUR	ADV.	//
		LALIT KUMAR HOTA	ADV.	//
		VS	VS	0
134	CONTC/0006463/2022	BISHNUPADA SETHY, I.A.S.	ADV.	//
		KRISHNA CHANDRA SAHOO	ADV.	//
		VS	VS	0
135	CONTC/0006464/2022	BISHNUPADA SETHY,IAS	ADV.	//
		MADHUSMITA MOHANTY	ADV.	//
		VS	VS	0
136	CONTC/0006465/2022	BISHNUPADA SETHY, I.A.S.	ADV.	//
		DIPTY RANJAN BARIK	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0006466/2022	BISHNUPADA SETHY,IAS SANTOSH KUMAR DALAI VS	BISWABIHARI MOHANTY VS	// // ()
138	CONTC/0006467/2022	BISHNUPADA SETHY,IAS PRATIMA TRIPATHY VS	ADV. VS	// // ()
139	CONTC/0006468/2022	HADIBANDHU BEHERA,ENGINEER IN CHIEF DR.PRADEEP KUMAR GOCHHAYAT VS	RWS AND S BISWABIHARI MOHANTY VS	// // ()
140	CONTC/0006469/2022	DR.D.BRUNDA,IAS DESHA RANJAN SETHI VS	SIDHESWAR MOHANTY VS	// // ()
141	CONTC/0006470/2022	SANJEEV KUMAR CHADHA, PRINCIPAL SECY., COOPERATION DEPT ANANDA CHANDRA PANDA VS	ADV. VS	// // ()
142	CONTC/0006471/2022	S.ASWATHY, SECY.,S AND M.E. DEPT. JABA MANI MOHANTY VS	adv. VS	// // ()
143	CONTC/0006472/2022	DIPAK KUMAR DAS, O.A.S.A. (J.B.) KALI PRASAD HOTA VS	ADV. VS	// // ()
144	CONTC/0006473/2022	S.ASWATHY,I.A.S. SUKANTA KUMAR NAYAK VS	ADV. VS	// // ()
145	CONTC/0006474/2022	RAJ KUMAR SHARMA,IAS RUPESH KUMAR PRADHAN VS	ADV VS	// // ()
146	CONTC/0006475/2022	RAJ KUMAR SHARMA, I.A.S. TIMIR CHANDRA MOHAPATRA VS	ADV. VS	// // ()
147	CONTC/0006476/2022	RAJ KUMAR SHARMA,IAS SISIR KUMAR SARANGI VS	ADV. VS	// // ()
		RAJ KUMAR SHARMA,IAS		//

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148	CONTC/0006477/2022	GYANARANJAN TRIPATHY VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// 0 //
149	CONTC/0006478/2022	RANJAN KUMAR BARAL VS RAJ KUMAR SHARMA, IAS	ADV. VS	// 0 //
150	CONTC/0006479/2022	ASWINI KUMAR SWAIN VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M.	PABITRA KUMAR NAYAK VS	// 0 //
151	CONTC/0006480/2022	MINATI DAS VS SANJAY SINGH, IAS	ADV. VS	// 0 //
152	CONTC/0006481/2022	PANDAB BAG VS UMAKANTA RAJ, ADDL. D.M. CUM DISTRICT REGISTRAR, SAMBALPUR	ADV. VS	// 0 //
153	CONTC/0006482/2022	SANJAY MAJHI VS UMAKANTA RAJ, ADDL. D.M. CUM DISTRICT REGISTRAR, SAMBALPUR	ADV. VS	// 0 //
154	CONTC/0006483/2022	SANJAY MAJHI VS UMAKANTA RAJ, ADDL., DISTRICT MAGISTRATE CUM DISTRICT REGISTRAR, SAMBALPUR	ADV VS	// 0 //
155	CONTC/0006484/2022	SANJAY MAJHI VS UMAKANTA RAJ, ADDL. D.M. CUM DISTRICT REGISTRAR, SAMBALPUR	ADV. VS	// 0 //
156	CONTC/0006485/2022	SANJAY MAJHI VS UMAKANTA RAJ, ADDL. D.M. CUM DISTRICT REGISTRAR, SAMBALPUR	ADV. VS	// 0 //
157	CONTC/0006486/2022	PURNA SINGH VS UMAKANTA RAJ, ADDL. D.M. CUM DISTRICT REGISTRAR, SAMBALPUR	ADV. VS	// 0 //
158	CONTC/0006487/2022	PADMALAYA BHOI VS UMAKANTA RAJ, ADDL. D.M. CUM DISTRICT REGISTRAR, SAMBALPUR	ADV. VS	// 0 //
159	CONTC/0006488/2022	BHARAT KUMAR MUNDA	ADV.	//

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		VS	VS	0
160	CONTC/0006489/2022	UMAKANTA RAJ,ADDL. D.M. CUM DISTRICT REGISTRAR,SAMBALPUR		//
		BHARAT KUMAR MUNDA	ADV.	//
		VS	VS	0
161	CONTC/0006490/2022	UMAKANTA RAJ,ADDL. D.M. CUM DISTRICT REGISTRAR,SAMBALPUR		//
		SAROJA KUMARI RAY	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
162	CONTC/0006491/2022	NARENDRA KUMAR PANDA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		MANOJ MOHAPATRA,REGIONAL CHIEF CONSERVATOR OF FORESTS,BBSR CIRCLE		//
163	CONTC/0006492/2022	M.NARASINGHA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		PRASANTA KUMAR MISHRA,REGIONAL CHIEF CONSERVATOR OF FORESTS,BERHAMPUR CIRCLE		//
164	CONTC/0006493/2022	SUPRIYA PATI	ADV	//
		VS	VS	0
		CHAKRABATI SINGH RATHORE, I.A.S.		//
165	CONTC/0006494/2022	SK.NASIM	ADV	//
		VS	VS	0
		BHASKAR SHARMA, I.A.S.		//
166	CONTC/0006495/2022	HITENDRA KUMAR PRADHAN	ADV.	//
		VS	VS	0
		HEMANTA SHARMA,IAS		//
167	CONTC/0006496/2022	ELOM PINUYEL TAKRI	ADV.	//
		VS	VS	0
		ROHIT KUMAR LENKA,IFS		//
168	CONTC/0006497/2022	HEMANTA JUEL TAKRI	ADV	//
		VS	VS	0
		RAJ KUMAR SHARMA, I.A.S.		//
169	CONTC/0006498/2022	JAGADISH GOUDA	ADV.	//
		VS	VS	0
		ROHIT KUMAR LENKA,IFS		//
170	CONTC/0006499/2022	DURYODHAN PRADHAN	ADV.	//
		VS	VS	0

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171	CONTC/0006500/2022	S.ASWASTHI,COMMNR. CUM SECY.,S AND M.E. DEPT. SUDAM SAHOO VS ASWATHY S,IAS	ADV. VS	// // ()
172	CONTC/0006501/2022	BALABHADRA BEHERA VS ASWATHY S., I.A.S.	ADV VS	// () //
173	CONTC/0006502/2022	M/S.APOLLO CLINIC SPECIMENS HOLDINGS LTD. VS DIBYA JYOTI PARIDA,IAS	ADV. VS	// () //
174	CONTC/0006503/2022	ASHOK KUMAR DAS VS SATYABRATA SAHU, I.A.S.	ADV VS	// () //
175	CONTC/0006504/2022	BAK PATRA VS ANU GARG, I.A.S.	ADV VS	// () //
176	CONTC/0006505/2022	PREMANANDA NAYAK VS ASWATHY S.,IAS	ADV. VS	// () //
177	CONTC/0006506/2022	DR. NARAYAN PADHY VS BISHNUPADA SETHI,PRINCIPAL SECY.,HIGHER EDU. DEPT.	ADV. VS	// () //
178	CRLA/0000944/2022	SK. AZAD @ SUKUTA VS STATE OF ODISHA	SYED FAZLE AHMED VS	TANGI (KHURDA) /146 /2015 () //
179	CRLA/0000945/2022	LABA BARI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	JAMDA PS /4 /2010 () //
180	CRLA/0000946/2022	KALIPRASAD MISHRA VS STATE OF ODISHA	M.M.SWAIN VS	KHAJURIPADA /67 /2017 () //
181	CRLA/0000947/2022	PRASNA @ PRASANA KUMAR DIGAL VS STATE OF ODISHA	GYANALOKA MOHANTY VS	G.UDAYAGIRI /100 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLA/0000948/2022	PRAFULLA BEHERA @ DHADIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /62 /2018 () //
183	CRLA/0000949/2022	MANORANJAN PARIDA VS STATE OF ODISHA	H.N.TRIPATHY VS	JAGATPUR /92 /2016 () //
184	CRLA/0000950/2022	GAYA DEHURY VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	SULIAPADA /69 /2013 () //
185	CRLLP/0000049/2022	STATE OF ODISHA VS SANJIB KUMAR DAS	SIDHARTHA SANKAR MOHAPATRA, A.S.C. VS	JALESWAR /131 /2013 () //
186	CRLMA/0000288/2022	KISHORE KUMAR NAYAK VS STATE OF ODISHA	UDIT RANJAN JENA VS	MANGALPUR /464 /2022 () //
187	CRLMA/0000289/2022	DEBARAJ MAHANKUDA VS STATE OF ORISSA	VS	/ /0 () //
188	CRLMC/0003122/2022	SAMIR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	ANGUL TOWN /507 /2016 () //
189	CRLMC/0003123/2022	LABA SUNA VS STATE OF ODISHA	SACHIDANANDA DASH VS	K.SINGHPUR /122 /2020 () //
190	CRLMC/0003124/2022	MAMATA DIGAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
191	CRLMC/0003125/2022	HAREKRUSHNA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	TANGI /156 /2014 () //
192	CRLMC/0003126/2022	AKULA CHARAN MALLICK VS STATE OF ODISHA	KASHINATH PATTNAIK VS	BALASORE VIGILANCE /49 /2013 () //
193	CRLMC/0003127/2022	BIJAYANANDA BARIK	MOHENDRA KUMAR MOHAPATRO	BHAWANIPATNA TOWN /96 /2010

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0003128/2022	STATE OF ODISHA KALIA PANDA@BUDHADARSAN PANDA	UNMESH CHANDRA JENA	// DHAMNAGAR /27 /2015
		VS	VS	()
195	CRLMC/0003129/2022	STATE OF ODISHA SANYASHI SINGH	JAGABANDHU SAHU	// SUNDARGARH SADAR /267 /2022
		VS	VS	()
196	CRLMC/0003130/2022	STATE OF ODISHA SK.SADAM@SK. SADDAM	ARIJEET MISHRA	// TANGI /153 /2019
		VS	VS	()
197	CRLMC/0003131/2022	STATE OF ODISHA MANAS RANJAN JENAMANI	ARIJEET MISHRA	// / /0
		VS	VS	()
198	CRLMC/0003132/2022	ELINA SAMAL SK.SADAM@SK.SADDAM	ARIJEET MISHRA	// TANGI /191 /2019
		VS	VS	()
199	CRLMC/0003133/2022	STATE OF ODISHA HAREKRUSHNA MALLICK	NIRANJAN PANDA	// TANGI /85 /2017
		VS	VS	()
200	CRLMC/0003134/2022	STATE OF ODISHA DHANI RAM SAHU	SUDEEP KUMAR SARANGI	// NAWAPARA /74 /2011
		VS	VS	()
201	CRLMC/0003135/2022	STATE OF ODISHA HIMANSHU SEKHAR BISWAL	DIPTI RANJAN MOHAPATRA	// / /0
		VS	VS	()
202	CRLMC/0003136/2022	HARIBANDHU PRADHAN PRATIMA DAS ADHIKARY	BIGYAN KUMAR SHARMA	// / /0
		VS	VS	()
203	CRLMC/0003137/2022	STATE OF ODISHA SUSANTA MALI	MANORANJAN PADHY	// MAHILA P.S.(BBSR) /41 /2017
		VS	VS	()
204	CRLMC/0003138/2022	STATE OF ODISHA MANAS RANJAN NAIK	RAJESH KUMAR MAHAPATRA	// THAKURGARH /33 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0003139/2022	STATE OF ODISHA NARAYAN BEHERA@NARAN VS	DEVASHIS PANDA VS	// GONDIA /65 /2017 ()
206	CRLMC/0003140/2022	STATE OF ODISHA AKSHAYA JAYAPURIA VS	ARUN KUMAR DAS VS	// GOVINDPUR /180 /2021 ()
207	CRLMC/0003141/2022	STATE OF ODISHA SUBHASHREE NAYAK VS	MILAN KANUNGO(SR.ADV.) VS	// LINGARAJ P.S. /30 /2020 ()
208	CRLMC/0003142/2022	STATE OF ODISHA KANHU CHARAN MOHANTY VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /24 /2022 ()
209	CRLMC/0003143/2022	STATE OF ODISHA DANDU@BIPIN MALLICK VS	MANAS CHAND VS	// KHURDA P.S. /160 /2002 ()
210	CRLMC/0003144/2022	STATE OF ODISHA UDIT NARAYAN PANDA VS	SMRUTI RANJAN ROUT VS	// MANCHESWAR P.S. /269 /2021 ()
211	CRLMC/0003145/2022	STATE OF ODISHA SUVENDU BEHERA VS	BHARAT BHUSAN ROURTRAY VS	// ANGUL SADAR PS /139 /2022 ()
212	CRLMC/0003146/2022	STATE OF ODISHA UMAKANTA TANDI VS	PRANAB KUMAR DAS VS	// MURIBAHAL /213 /2019 ()
213	CRLMC/0003147/2022	STATE OF ODISHA ASISH KUMAR DEBTA VS	HIMANSHU SEKHAR MISHRA VS	// SAMBALPUR VIGILANCE /45 /2021 ()
214	CRLMC/0003148/2022	STATE OF ODISHA PRABHABATI PRADHAN VS	BIJAYA KUMAR BEHERA I VS	// JARADA /287 /2020 ()
215	CRLMC/0003149/2022	STATE OF ODISHA ASHOK KUMAR BERA VS DEEPAK KUMAR MOHAPATRA	SMRUTI RANJAN MOHAPATRA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0003150/2022	DAMAYANTI BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	CHANDRASEKHARPUR /429 /2018 () //
217	CRLMC/0003151/2022	KRUPASINDHU SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TARASINGI /130 /2021 () //
218	CRLMC/0003152/2022	BASANTA KUMAR DHAL VS STATE OF ODISHA	CHANDANA MISHRA VS	BHUBANESWAR VIGILANCE /26 /2001 () //
219	CRLMC/0003153/2022	ANAND JENA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	BADAMBADI /292 /2017 () //
220	CRLMC/0003154/2022	PATIA@ PRATAP NATUA VS STATE OF ODISHA	DEBASISH SAHOO VS	CHANDAKA P.S. /134 /2010 () //
221	CRLMC/0003155/2022	SUNA SUTA KALSAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /201 /2018 () //
222	CRLMC/0003156/2022	SUVANKAR NAYAK VS REPUBLIC OF INDIA (CBI)	RATIKANTA MOHAPATRA VS	/ /0 () //
223	CRLMC/0003157/2022	DURYODHAN SAHU@DUJA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /9 /2002 () //
224	CRLMC/0003158/2022	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARMASALA /273 /2022 () //
225	CRLMC/0003159/2022	RANJAN PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /119 /2019 () //
226	CRLMC/0003160/2022	CHANDRA SEKHAR MISHRA VS PRIYANKA PANDA	U.C.MISHRA VS	/ /0 () //
227	CRLMC/0003161/2022	UTTAM SINGH	SANGRAM KESHARI ROUT	NANDAPUR /40 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMC/0003162/2022	RIZWANA PERWEEN@REJUANA BIBI	AMULYA RATNA PANDA	DHARMASALA /184 /2018
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMC/0003163/2022	KALIA@KALI CHARAN@SUBODH NAYAK	AMULYA RATNA PANDA	JALESWAR /41 /2014
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMC/0003164/2022	PRAVAKAR JENA	ASHOK DAS	DHARMASALA /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMC/0003165/2022	SUBASH CHANDRA PANDA	TUKUNA KUMAR MISHRA	/ /0
		VS	VS	()
		RAJENDRA PRASAD DASH		//
232	CRLMC/0003166/2022	SURENDRA PARIDA	CHITTA RANJAN DASH	AIR FIELD P.S. /263 /2017
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMC/0003167/2022	JAGAT JIBAN NAYAK	SHIVSANKAR MOHANTY	EOW,BHUBANESWAR /2 /2018
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMC/0003168/2022	PRATAP NAIK	BHARAT BHUSAN ROURTRAY	BANTALA /80 /2019
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMC/0003169/2022	RAKESH KUMAR ROUT	AJAYA KUMAR JENA	BALIKUDA /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMC/0003170/2022	PRASANTA DIKHIT	CHEERA RANJAN SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMC/0003171/2022	ANJANA SHARMA	BIJAY KUMAR ROURTRAY	TANGARPALI /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMP/0002207/2022	INDRANI SINGH	SANTOSH KUMAR NANDA	/ /0
		VS	VS	()

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239	CRLMP/0002208/2022	STATE OF ODISHA TANU DAS VS	BIJAYA KUMAR NAYAK 3 VS	// /0 ()
240	CRLMP/0002209/2022	STATE OF ODISHA BIJAYALAXMI BEHERA VS	BIJAYA KUMAR NAYAK 3 VS	// /0 ()
241	CRLMP/0002210/2022	STATE OF ODISHA ARCHANA KUMARI SAHOO VS	BIJAYA KUMAR NAYAK 3 VS	// /0 ()
242	CRLMP/0002211/2022	STATE OF ODISHA JANAKI SHIALA@JANAKI SHIAL VS	ARJUNA CHARANA BEHERA VS	// /0 ()
243	CRLMP/0002212/2022	STATE OF ODISHA SHADANAN PRADHAN VS	ARJUNA CHARANA BEHERA VS	// /0 ()
244	CRLMP/0002213/2022	STATE OF ODISHA SAILARAJ MAHARANA VS	RAKESH KUMAR DAS VS	// /0 ()
245	CRLMP/0002214/2022	STATE OF ODISHA GOUTAM MALLICK VS	BHAKTA RANJAN BARIK VS	// /0 ()
246	CRLMP/0002215/2022	STATE OF ODISHA SIMANTA KAR VS	SUDEEP KUMAR SARANGI VS	// /0 ()
247	CRLMP/0002216/2022	STATE OF ODISHA KAILASH CHANDRA DAS VS	NIKUNJA KUMAR DEO VS	// /0 ()
248	CRLMP/0002217/2022	STATE OF ODISHA AKSHYA KUMAR NAYAK VS	UDIT NARAYAN JENA VS	// /0 ()
249	CRLMP/0002218/2022	STATE OF ODISHA ASHOK KUMAR MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	// /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLMP/0002219/2022	GUNANIDHI MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	//0 () //
251	CRLMP/0002220/2022	ANNAPURNA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
252	CRLMP/0002221/2022	NIHAR RANJAN MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
253	CRLMP/0002222/2022	ANJAN KUMAR SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
254	CRLMP/0002223/2022	NAROTTAM SAHOO VS STATE OF ODISHA	LAXMAN BHOI VS	//0 () //
255	CRLMP/0002224/2022	MAHESWAR PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
256	CRLMP/0002225/2022	ATUL SINGH VS SUBHASHREE PATRA	MANAS CHAND VS	//0 () //
257	CRLMP/0002226/2022	OM PRAKASH AGARWAL VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	//0 () //
258	CRLMP/0002227/2022	DEBARCHAN SAGARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //
259	CRLMP/0002228/2022	GOLAP PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA -2 VS	//0 () //
260	CRLMP/0002229/2022	BABRU KUMAR BIT VS THE PRINCIPAL SECRETARY	DEBASISH PATNAIK VS	PAHALA /191 /2022 () //
261	CRLMP/0002230/2022	SUSAMA DEI	SURYAKANTA DASMOHAPATRA	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	CRLMP/0002231/2022	AVIMANYU SETHI	BIJAYA KUMAR PARIDA-2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
263	CRLMP/0002232/2022	JITENDRA SAR	SANGRAM KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
264	CRLREV/0000498/2022	SESHADEV SAHU	ASHOK KUMAR DAS	/ /0
		VS	VS	()
		KUNI PANDA		//
265	CRLREV/0000499/2022	MANOJ KUMAR SAMANTARA	HEMANT KUMAR MUND	BADABAZAR /15 /2008
		VS	VS	()
		STATE OF ODISHA		//
266	CRLREV/0000500/2022	SAI SHREENIKA HOTA	SATYABRATA MOHANTY	/ /0
		VS	VS	()
		ASHISH RANJAN HOTA		//
267	CRLREV/0000501/2022	NILANCHAL BADATIYA @ BADATIYA	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
268	FAO/0000412/2022	D.M., M/S ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()
		PUSPANJALI MOHAPATRA		//
269	FAO/0000413/2022	DURGI KISKU	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		UNION OF INDIA		//
270	FAO/0000414/2022	MANAGING COMMITTEE OF SRI RAGHUNATH HIGH SCHOOL	JYOTIRMAY GUPTA	/ /
		VS	VS	()
		STATE OF ODISHA		//
271	FAO/0000415/2022	G. KASINATH	JYOTIRMAY GUPTA	/ /
		VS	VS	()
		STATE OF ODISHA		//
272	ITA/0000084/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR	RUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ITA/000085/2022	BIMALA DEVI SINGHANIA PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR	RUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	// //
		VS	VS	()
274	MACA/0000552/2022	RADHESHYAM SINGHANIA BHAIGA MUNDA	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
275	MACA/0000553/2022	NIRMAL CH. PAL BULU@JULU BEHER	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
276	MACA/0000554/2022	MANOJ KUMAR SAHOO RASHMITA JENA	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
277	MACA/0000555/2022	DHIRENDRA JENA K.BUDHAMMA	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
278	MACA/0000556/2022	JANAMOHAN MOHANTY ARABINDA BASTIA	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
279	MACA/0000557/2022	DURGA SWAIN MONALISA SINGH	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
280	MACA/0000558/2022	SK. SAMEER AMITABH SAHOO	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
281	MACA/0000559/2022	SULOCHANA SAHU AMITABH SAHOO	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
282	MACA/0000560/2022	SULOCHANA SAHU AMITABH SAHOO	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
283	MACA/0000561/2022	SULOCHANA SAHU ROHITA SAHU	BIRANCHI NARAYAN RATH	// //
		VS	VS	()
		SANJAY KUMAR NAYAK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	MACA/0000562/2022	LAXMI PRADHAN VS AKASH NAYAK	BIRANCHI NARAYAN RATH VS	// 0 //
285	MACA/0000563/2022	RANJIT KUMAR RAY VS NATIONAL INSURANCE CO. LTD.	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	MACA/0000564/2022	M/S.ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH VS JYOTSNARANI KAR	VS	// 0 //
287	MACA/0000565/2022	M/S.ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH VS AJAY KUMAR BHUYAN	VS	// 0 //
288	MACA/0000566/2022	M/S.ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH VS ROUNAK KAR	VS	// 0 //
289	MACA/0000567/2022	M/S.ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH VS SASHIREKHA BEHERA	VS	// 0 //
290	MACA/0000568/2022	BIDULATA SAHOO VS AJIT KUMAR JENA	KALPATARU PANIGRAHI VS	// 0 //
291	MATA/0000209/2022	LOPAMUDRA BHUJABAL VS PRATYUSH KUMAR SAMAL	ABHISHEK MOHANTY VS	// 0 //
292	MATA/0000210/2022	SUPRIYA PRUSTY VS PARESWAR SAMAL	BISWA PRAKASH DHAL VS	// 0 //
293	MATA/0000211/2022	SANJEEB DEEPAK SAHU VS SUKANTI MALA BAGH @ SAHU	BRUNDBAN ROUT VS	// 0 //
294	MATA/0000212/2022	ANTARYAMI NAYAK VS RIMA NAYAK	NIRANJAN PRASAD PATRA VS	// 0 //
295	MATA/0000213/2022	ANTARYAMI NAYAK	NIRANJAN PRASADPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	RPFAM/0000267/2022	MOUSUMI NAYAK MANAS RANJAN JENAMANI	ARJEET MISHRA	//
		VS	VS	0
297	RPFAM/0000268/2022	ELINA SAMAL SWATISHREE DAS	PRABIR KUMAR RAY	//
		VS	VS	0
298	RPFAM/0000269/2022	DEBADUTTA DAS SATYANANDA SAHOO	ANUPAM DASH	//
		VS	VS	0
299	RPFAM/0000270/2022	SIMA@SEEMA SAHOO BAIKUNTHA MOHAPATRA	AMITAV TRIPATHY	//
		VS	VS	0
300	RSA/0000274/2022	SANDHYARANI MOHAPATRA BANASHREE BISWAL	DILLIP KUMAR PRADHAN	//
		VS	VS	0
301	RSA/0000275/2022	BHUBANESWAR DEVELOPMENT AUTHORITY MANITA MISHRA	SUBHA KUMAR MISHRA	//
		VS	VS	0
302	RSA/0000276/2022	SAILABALA MAHAPATRA MD. FAROQUE	SOUGAT DASH	//
		VS	VS	0
303	RSA/0000277/2022	KHURSHIDA KHATOON GITANJALI MOHANTY	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
304	RSA/0000278/2022	MD. ABDULLAH @ MD. ATAUR RAHEMAN PANU @ BRAJAMOHAN KHETI	BIBEKANANDA BHUYAN	//
		VS	VS	0
305	RVWPET/0000280/2022	SADASIV MAHAKUD RAMAMANI ROUT	ADV.	//
		VS	VS	0
306	RVWPET/0000281/2022	CHANDAN KUMAR PANDEY SRADHANANDA MISHRA	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	RVWPET/0000282/2022	STATE OF ODISHA65 SAMYAK KU.MOHANTY VS	ADV. VS	// // ()
308	SAO/0000012/2022	STATE OF ODISHA BHUBANA PATRA VS	GOUTAM KUMAR ACHARYA VS	// // ()
309	TRP(C)/0000410/2022	MADHAB LENKA J.WANI@J VANI VS	SOUBHAGYA KUMAR DASH VS	// // ()
310	TRP(C)/0000411/2022	J.HEMANT KUMAR RAO MADHUSMITA SAHU @ SAHOO VS	RANJAN KUMAR NAYAK VS	// // ()
311	TRP(C)/0000412/2022	AMIT KUMAR ROUT ITISHREE PRADHAN VS	MANAS CHAND VS	// // ()
312	TRPCRL/0000093/2022	TAPAN KUMAR PRADHAN SWAYANG PRAKASH SAHU@SWAYAM PRAKASH SAHU	DEBABRATA RATH VS	// // ()/
313	WA/0001395/2022	ANJULATA SAHU STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
314	WA/0001396/2022	SUBASH CHANDRA SAHOO STATE OF ODISHA VS	PURNA CHANDRA DAS, A.S.C. VS	// // ()
315	WA/0001397/2022	RATIKANTA BISWAL STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
316	WA/0001398/2022	PAHALI PRADHAN STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
317	WA/0001399/2022	NABAGHANA MANSINGH STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
		AJAYA KUMAR SENAPATI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WA/0001400/2022	STATE OF ODISHA VS BIDYADHAR BEHERA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
319	WA/0001401/2022	SANTANU KUMAR KAR VS SANJAYA KUMAR DEO	DAYANANDA MOHAPATRA VS	// 0 //
320	WA/0001402/2022	PITAMBAR ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
321	WA/0001403/2022	ARJUNA MOHAPATRA VS D.G AND I.G OF FIRE SERVICES	GYANA RANJAN SETHI VS	// 0 //
322	WA/0001404/2022	SAROJINI PANDA VS RAMA DEVI @ MANORAMA PANDA	SATYARANJAN MOHAPATRA VS	// 0 //
323	WA/0001405/2022	GANESH CHANDRA PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
324	WA/0001406/2022	DURGA DEVI VS STATE OF ODISHA	ADV. VS	// 0 //
325	WA/0001407/2022	DEBENDRA RAM VS PRINCIPAL CHIEF PERSONNEL OFFICER, EAST COAST RAILWAY, BBSR	DEBARAJ MOHANTY VS	// 0 //
326	WA/0001408/2022	DEBENDRA RAM VS UNION OF INDIA	DEBARAJ MOHANTY VS	// 0 //
327	WA/0001409/2022	NIRMALA SAHOO VS CHIEF EXECUTIVE OFFICER,CESU	BASUDEV BARIK VS	// 0 //
328	WA/0001410/2022	GAGANENDRA NATH MOHAPATRA VS NILACHAL SARASWATA SANGHA, PURI	S.S.RAO VS	// 0 //
329	WP(C)/0028189/2022	MAZHARULLAH BEIG	BIBHU PRASAD DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		NATIONAL COMMISSION FOR SCHEDULED TRIBES		//
330	WP(C)/0028190/2022	NABAKRUSHNA DANTA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0028191/2022	RANJAN KUMAR SAHOO	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE BANK OF INDIA, CUTTACK		//
332	WP(C)/0028192/2022	SWADHA DEV SINGH	SAKTI PRASAD PANDA	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0028193/2022	DHARMANANDA MALLICK	SARITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0028194/2022	RADHARANI BISWAL	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028195/2022	RAJESH KUMAR MOHANTY	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0028196/2022	BIMALENDRA PATI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0028197/2022	BHARAT NAIK	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0028198/2022	RABINDRA KUMAR DAS	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0028199/2022	JAYARAM JENA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0028200/2022	UMESH CHANDRA SAHANI	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0028201/2022	STATE OF ODISHA PAKEJA BIBI VS	BISWA PRAKASH DHAL VS	// // ()
342	WP(C)/0028202/2022	THE COMMNR., LR AND S, ODISHA, CUTTACK ABHIMANYU MAHAPATRA VS	MANAS PATI VS	// // ()
343	WP(C)/0028203/2022	STATE OF ODISHA UDAYANATH PANDA VS	MANAS PATI VS	// // ()
344	WP(C)/0028204/2022	STATE OF ODISHA GHANASHYAM SETHY VS	MANAS PATI VS	// // ()
345	WP(C)/0028205/2022	STATE OF ODISHA KEDAR KISHORE BALIARSINGH VS	MANAS PATI VS	// // ()
346	WP(C)/0028206/2022	STATE OF ODISHA NARAYAN MOHAPATRA VS	PRADEEP KUMAR SAHOO VS	// // ()
347	WP(C)/0028207/2022	STATE OF ODISHA BHRAMARBAR SETHI VS	MANAS PATI VS	// // ()
348	WP(C)/0028208/2022	STATE OF ODISHA ANTARYAMI PANDA VS	PRADEEP KUMAR SAHOO VS	// // ()
349	WP(C)/0028209/2022	STATE OF ODISHA JAYARAM JENA VS	MANAS PATI VS	// // ()
350	WP(C)/0028210/2022	STATE OF ODISHA SRIDHAR BEHERA VS	PRADEEP KUMAR SAHOO VS	// // ()
351	WP(C)/0028211/2022	STATE OF ODISHA BIJAY KISHORE SAHOO VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0028212/2022	ASHOK KUMAR DWIVEDI VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
353	WP(C)/0028213/2022	DASAMI RANA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
354	WP(C)/0028214/2022	PRASANNA KUMAR NATH VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
355	WP(C)/0028215/2022	KAILASH NATH BEHERA VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
356	WP(C)/0028216/2022	MAMATA MAYEE MISHRA VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
357	WP(C)/0028217/2022	JANAKI SHIALA @ JANAKI SHIAL VS BRANCH MANAGER, SBI, SIMULIA BRANCH	ARJUNA CHARANA BEHERA VS	// 0 //
358	WP(C)/0028218/2022	NETRAMANI ROUT VS PUNJAB NATIONAL BANK, BERHAMPUR	ARJUNA CHARANA BEHERA VS	// 0 //
359	WP(C)/0028219/2022	MADHUSUDAN PANDA VS THE COLLECTOR CUM DM, JAJPUR	SOUBHAGYA KUMAR DASH VS	// 0 //
360	WP(C)/0028220/2022	BUDHESWAR JENA VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
361	WP(C)/0028221/2022	AJAY KUMAR DAS VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
362	WP(C)/0028222/2022	PRANAB KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
363	WP(C)/0028223/2022	SUSHANTA PATTANAYAK	PRAKASH KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0028224/2022	NAGESWARI TUDU	ADITYA NARAYAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0028225/2022	HAJRA KHATUN	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0028226/2022	THIKADAR PADA GIRLS HIGH SCHOOL, BOLANGIR	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0028227/2022	PRABHUDAYAL AGRAWAL	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0028228/2022	ROYAL SECURITY SERVICE, BOLANGIR	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0028229/2022	AMIT SAHOO	SATYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0028230/2022	RAMA CHANDRA HOTA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0028231/2022	RUKMINI NAIK	MANAS RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0028232/2022	BHAKTABANDHU PANDA	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0028233/2022	KUMURU DEVI PRASAD	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0028234/2022	DR. MANAS RANJAN BISWAL	NIRANJAN PRASAD PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0028235/2022	STATE OF ODISHA NAIMISH KUMAR MEHER VS	SAROJ KUMAR DASH VS	// // ()
376	WP(C)/0028236/2022	STATE OF ODISHA BIMAL KUMAR TRIPATHY VS	BHAKTA RANJAN BARIK VS	// // ()
377	WP(C)/0028237/2022	STATE OF ODISHA CHANDRASEKHAR KHANDAI VS	ARIJEET MISHRA VS	// // ()
378	WP(C)/0028238/2022	THE COLLECTOR, JAJPUR BALARAM SETHI VS	NIRANJAN PANDA VS	// // ()
379	WP(C)/0028239/2022	STATE OF ODISHA BISWAJIT PATI VS	GOURI MOHAN RATH VS	// // ()
380	WP(C)/0028240/2022	PRIYADARSHINI AMRITA PANDA AMIYA BHUSAN DAS VS	SARATHI JYOTI MOHANTY VS	// // ()
381	WP(C)/0028241/2022	STATE OF ODISHA GOMATI DEI VS	SUKANTA KUMAR MISHRA VS	// // ()
382	WP(C)/0028242/2022	STATE OF ODISHA JYOTIMADHAB GARNAIK VS	NIRAJ KUMAR SETHI VS	// // ()
383	WP(C)/0028243/2022	STATE OF ODISHA V. SUJATA VS	AUROVINDA MOHANTY VS	// // ()
384	WP(C)/0028244/2022	THE REGISTRAR, MULTI STATE CO-OP. SOCIETY, BBSR INDRAMANI PANDA VS	KRUSHNA CHANDRA DASH VS	// // ()
385	WP(C)/0028245/2022	STATE OF ODISHA A. SUBHADRA VS	AUROVINDA MOHANTY VS	// // ()
		THE REGISTRAR, MULTI STATE CO-OP. SOCIETY, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0028246/2022	SUPARI GADTIA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
387	WP(C)/0028247/2022	LAXMIDHAR SAHU VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
388	WP(C)/0028248/2022	CH. SREELATHA VS THE REGISTRAR, MULTI STATE CO-OP. SOCIETY, BBSR	AUROVINDA MOHANTY VS	// 0 //
389	WP(C)/0028249/2022	SATYANARAYAN MAJHI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
390	WP(C)/0028250/2022	PRAFULLA KUMAR PARAMANIK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
391	WP(C)/0028251/2022	LAXMIDHAR SAHOO VS AO CUM CHIEF MANAGER, BANK OF BARODA, NILADRIVIHAR BRANCH	AJAYA KUMAR PRADHAN VS	// 0 //
392	WP(C)/0028252/2022	BALAKRISHNA MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
393	WP(C)/0028253/2022	GAGAN CHANDRA CHAND VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
394	WP(C)/0028254/2022	PUSPALATA NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
395	WP(C)/0028255/2022	BIRENDRA KUMAR SINGH SAMANTA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
396	WP(C)/0028256/2022	BASANTI PARIDA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
397	WP(C)/0028257/2022	SUDHAKAR MOHAPATRA	SAROJ KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0028258/2022	RANGALATA PARIDA	SURENDRA PRASAD BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0028259/2022	MANASWINI DAS	SIBA PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0028260/2022	SUSILA DEI	SURENDRA PRASAD BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0028261/2022	THE NATIONAL INSURANCE COMPANY LTD., BBSR G.P.DUTTA		//
		VS	VS	0
		MONISA ROUT		//
402	WP(C)/0028262/2022	KISHORE CHANDRA MOHANTY	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0028263/2022	NABIN SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR		//
404	WP(C)/0028264/2022	SATYANARAYAN ROUTH	NIRANJAN PANDA	//
		VS	VS	0
		ENGINEER IN CHIEF, RURAL WATER SUPPLY AND SANITATION, ODISHA		//
405	WP(C)/0028265/2022	SANTOSH KUMAR MANGARAJ	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0028266/2022	KAILASH SAHU	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0028267/2022	JAYAKRUSHNA BAGHAR	ASHWINI KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0028268/2022	BIDYULATA SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0028269/2022	ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, ODISHA SUBASH CHANDRA BEHERA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// // 0 //
410	WP(C)/0028270/2022	P. CHENDRAYA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
411	WP(C)/0028271/2022	KAMAL LOCHAN SAHOO VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
412	WP(C)/0028272/2022	DR. PRAMOD KUMAR SHARMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
413	WP(C)/0028273/2022	PRASANTA RANA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
414	WP(C)/0028274/2022	MANORANJAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
415	WP(C)/0028275/2022	SANJEEB KUMAR KAR VS ANADI CHARAN GIRI	BANSHIDHAR BAUG VS	// 0 //
416	WP(C)/0028276/2022	MAHESWAR DAS VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
417	WP(C)/0028277/2022	MADANANANDA DAS VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
418	WP(C)/0028278/2022	NIRAKAR PARICHA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
419	WP(C)/0028279/2022	RAJAKISHORE SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0028280/2022	HIMANSHU SHEKHAR SING VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
421	WP(C)/0028281/2022	SAUBHAGINI MOHAPATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
422	WP(C)/0028282/2022	SARAT KUMAR JENA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
423	WP(C)/0028283/2022	PARSHURAM BHUYAN VS RECOVERY OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
424	WP(C)/0028284/2022	RAJ KISHORE JENA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
425	WP(C)/0028285/2022	BIRABAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
426	WP(C)/0028286/2022	SUKANTI MARNDI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
427	WP(C)/0028287/2022	DHRUBA CHARAN SETHY VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
428	WP(C)/0028288/2022	JYOSHNA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
429	WP(C)/0028289/2022	PANCHANAN MISHRA VS GOVT. OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
430	WP(C)/0028290/2022	SUKANTA KUMAR MAJHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
431	WP(C)/0028291/2022	M.SURESH	JAYANANDA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0028292/2022	PRAMILA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0028293/2022	SOUMYA RANJAN JENA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		REGISTERING AUTHORITY CUM R.T.O.,CUTTACK		//
434	WP(C)/0028294/2022	LATA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0028295/2022	BIPRA RANI SWAIN	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0028296/2022	AKSHAYA KUMAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0028297/2022	SHISHIR KUMAR NAYAK	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0028298/2022	BHAGABAN SENAPATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0028299/2022	BIJAYA CH. BEHERA	SMRUTI RANJAN PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0028300/2022	SURENDRA SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0028301/2022	CHITTA RANJAN MISHRA	SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
442	WP(C)/0028302/2022	KESHAB CHANDRA RAY	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0028303/2022	STATE OF ODISHA PRAFULLA KUMAR SENAPATI VS MD, MARKFED, ODISHA	CHITTA RANJAN PATTNAIK VS	// // ()
444	WP(C)/0028304/2022	SANTOSH KAIBARTA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // ()
445	WP(C)/0028305/2022	SRIKANTA SAHU VS PRINCIPAL SECY., TO GOVT., OF ODISHA	CHITTARANJAN PATTNAIK VS	// // ()
446	WP(C)/0028306/2022	SAITA KRISANI VS GOVT. OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // ()
447	WP(C)/0028307/2022	DHANESWAR MUDULI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
448	WP(C)/0028308/2022	JAGADANANDA MAHAPATRA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// // ()
449	WP(C)/0028309/2022	BASANTA KUMAR JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// // ()
450	WP(C)/0028310/2022	BANGALI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// // ()
451	WP(C)/0028311/2022	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
452	WP(C)/0028312/2022	MANORANJAN SAMAL VS CHINMAYA KUMAR SAHOO	SANJAY KUMAR BEHERA VS	// // ()
453	WP(C)/0028313/2022	BHANJA KISHORE MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0028314/2022	BIJAY KUMAR SARANGI VS CUTTACK CENTRAL CO OPERATIVE BANK LTD, CUTTACK	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
455	WP(C)/0028315/2022	SIBANANDA CHOUDHURY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
456	WP(C)/0028316/2022	SASMITA PRADHAN VS SUPERINTENDING ENGINEER, PUBLIC HEALTH DIV.,BBSR	GOPINATH MISHRA VS	// 0 //
457	WP(C)/0028317/2022	PREMARAJ DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
458	WP(C)/0028318/2022	BIJAY KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
459	WP(C)/0028319/2022	PRATIMA DASH VS COLLECTOR CUM CHAIRMAN, MALKANGIRI	BANSHIDHAR SATAPATHY VS	// 0 //
460	WP(C)/0028320/2022	DEBA BISI VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
461	WP(C)/0028321/2022	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
462	WP(C)/0028322/2022	SUDARSAN PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
463	WP(C)/0028323/2022	M/S RUCHI SOYA INDUSTRIES LTD. AND COMPANY VS STATE OF ODISHA	MR. PRAYAN PRASAD PARIJA VS	// 0 //
464	WP(C)/0028324/2022	BISWANATH NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
465	WP(C)/0028325/2022	NEELIMA PRADHAN	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0028326/2022	SURANJITA DASH	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0028327/2022	BISHNUPRIYA BHARASAGAR	SANTOSH KU. NANDA	//
		VS	VS	0
		EXECUTIVE OFFICER, SUNDARGARH MUNICIPALITY		//
468	WP(C)/0028328/2022	SUCHISMITA BEHERA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0028329/2022	SUSANA KHADIA	SANTOSH KUMAR NANDA	//
		VS	VS	0
		THE ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR		//
470	WP(C)/0028330/2022	SURENDRA KUMAR SWAIN	PRABHU PADARABINDA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0028331/2022	BHANUMATI BEHERA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0028332/2022	SUJATA MOHAPATRA	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0028333/2022	DIBYABATI DIGAL	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0028334/2022	HIMANSU SEKHAR SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0028335/2022	MD. IMTIHAZ	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0028336/2022	ANJANA KUMARI KHANDUAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0028337/2022	STATE OF ODISHA SATRUGHNA JENA VS TAHASILDAR, REMUNA	DWARIKA PRASAD MOHANTY VS	// // 0 //
478	WP(C)/0028338/2022	KASHIRAM PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
479	WP(C)/0028339/2022	DHARMANANDA PARIDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
480	WP(C)/0028340/2022	JATIKRUSHNA RANA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
481	WP(C)/0028341/2022	SUBHASISH TRIPATHY VS STATE OF ODISHA	SABITA RANJAN PATNAIK VS	// 0 //
482	WP(C)/0028342/2022	BAISHNAB CHARAN SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
483	WP(C)/0028343/2022	SOMANATH PADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
484	WP(C)/0028344/2022	MOHANTI PANDEI VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
485	WP(C)/0028345/2022	SHESADEV THAPA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
486	WP(C)/0028346/2022	SWARUP KUMAR SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
487	WP(C)/0028347/2022	LAPAN KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0028348/2022	DUSHASAN SENAPATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
489	WP(C)/0028349/2022	B.VINOD VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
490	WP(C)/0028350/2022	PURNA CHANDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
491	WP(C)/0028351/2022	SIMHADRI ENGINEERS AND STEVEDORES PVT. LTD. VS GOVT. OF ODISHA	KANINDA LA ROY CHOUDHURY VS	// 0 //
492	WP(C)/0028352/2022	SANATAN MAHABHOI VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
493	WP(C)/0028353/2022	HAREKRISHNA SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
494	WP(C)/0028354/2022	AJOY SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
495	WP(C)/0028355/2022	RAJIB KUMAR DASH VS STATE OF ODISHA	DEBASISH PATNAIK VS	// 0 //
496	WP(C)/0028356/2022	BISWANATH MAJHI VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
497	WP(C)/0028357/2022	GITANJALI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
498	WP(C)/0028358/2022	PRAMILA KUMARI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
499	WP(C)/0028359/2022	MOHAMMAD SABIR	PURNA CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0028360/2022	AO, PUNJAB NATIONAL BANK, BBSR ALOK PRAVA BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
501	WP(C)/0028361/2022	STATE OF ODISHA BISHNU PRASAD PATTNAIK	SAMEER KUMAR DAS	//
		VS	VS	0
502	WP(C)/0028362/2022	STATE OF ODISHA ANTARYAMI SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
503	WP(C)/0028363/2022	STATE OF ODISHA MANAGOVINDA SENA	SAMEER KUMAR DAS	//
		VS	VS	0
504	WP(C)/0028364/2022	STATE OF ODISHA SASMITA PATRA	SURYAKANTA DWIBEDI	//
		VS	VS	0
505	WP(C)/0028365/2022	AO (CHIEF MANAGER), UCO BANK, BALASORE ROSNARA ACHARYA	ABHISEK KEJARIWAL	//
		VS	VS	0
506	WP(C)/0028366/2022	DEEPAK KUMAR MOHAPATRA CHITTARANJAN SAHOO	SATYABRATA DASH	//
		VS	VS	0
507	WP(C)/0028367/2022	R.T.O., CHANDIKHOLE MANMOHAN JALI	MANAS KUMAR CHAND	//
		VS	VS	0
508	WP(C)/0028368/2022	STATE OF ODISHA DHIRENDRA KUMAR SAHOO	SATYABRATA DASH	//
		VS	VS	0
509	WP(C)/0028369/2022	R.T.O, CHANDIKHOLE SUBHASHREE PANDA	MANMAYA KUMAR DASH	//
		VS	VS	0
510	WP(C)/0028370/2022	BISWAJIT HOTA CHITTARANJAN SAHOO	SATYABRATA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0028371/2022	R.T.O., CHANDIKHOLE PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
512	WP(C)/0028372/2022	DIPAK KUMAR NAYAK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// // ()
513	WP(C)/0028373/2022	JAYAKRUSHNA BEHERA VS TAHASILDAR, SADAR, CUTTACK	BRAHMANANDA TRIPATHY VS	// // ()
514	WP(C)/0028374/2022	SHANKARLAL MANDOTHIA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// // ()
515	WP(C)/0028375/2022	RAGHUNATH BEHERA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// // ()
516	WP(C)/0028376/2022	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY VS COLLECTOR CUM DM, SUNDARGARH	BIKRAM KESHARI RAJ VS	// // ()
517	WPCRL/0000130/2022	SUMAN KUMAR PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	/ /0 // ()
518	WPCRL/0000131/2022	RENUBALA PODDAR VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 // ()
519	ABLAPL/0013837/2022	BIBEKANANDA JENA VS STATE OF ODISHA	SUSAMPAD HOTA VS	COLLIERY /542 /2022 // ()
520	ABLAPL/0013838/2022	RAGHUNATH MALIK @ RAGHU VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /435 /2022 // ()
521	ABLAPL/0013839/2022	PRATAP NARAYAN MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /130 /2022 // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0013840/2022	IMTEYAZ ALI KHAN VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	JAKHAPURA /113 /2022 () //
523	ABLAPL/0013841/2022	RANJIT MAJHI VS STATE OF ODISHA	RAMA SAHU VS	BOUDH /309 /2022 () //
524	ABLAPL/0013842/2022	DHARA HIKAKA @ DARA HIKOKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	CHANDILI /167 /2022 A.D.J.,RAYGADA(Rayagada *) TR/0000048/2022
525	ABLAPL/0013843/2022	BASANTA KUMAR PAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /62 /2017 () //
526	ABLAPL/0013844/2022	SATYANARAYAN MOHAPATRO @ SATYA NARAYAN MOHAPATRO VS STATE OF ODISHA	RAMDARINARAYAN ROUT VS	BADABAZAR /255 /2022 () //
527	ABLAPL/0013845/2022	CHINMAYA SASMAL VS STATE OF ODISHA	PRASANNA KUMAR NAYAK (1) VS	SATYABADI /397 /2021 () //
528	ABLAPL/0013846/2022	SUCHISMITA SUAR VS STATE OF ODISHA	SOUMYA MISHRA VS	BHAWANIPATNA TOWN /430 /2022 () //
529	ABLAPL/0013847/2022	GANESWAR BHUE @ MALLIK VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /251 /2022 () //
530	ABLAPL/0013848/2022	BIKASH SETHY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /322 /2022 () //
531	ABLAPL/0013849/2022	JAJATI SIVASHAKTI BARDHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BHUBAN /428 /2022 () //
532	ABLAPL/0013850/2022	SUBAL BHUE @ SUBALA BHOI VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /251 /2022 () //
533	ABLAPL/0013851/2022	MAHADEV THETHUA	JAGABANDHU SAHU	PADAMPUR /206 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0013852/2022	SHAIK AJIZUL HAQUE	DIPTI RANJAN BHOKTA	JENAPUR /246 /2022
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0013853/2022	SWAGAT SAURAV DALAI	SANJAY KUMAR DAS	BRAHMAGIRI /171 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0013854/2022	KAUSALYA SINGH	JAGABANDHU SAHU	SUNDARGARH SADAR /267 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0013855/2022	KAILASH GARNAYAK @ GARANAİK	ANIRUDHA DAS	INDUASTRIAL,NISA /196 /2022
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0013856/2022	LIPENDRA SAHU @ LIPUN SAHU	ANIRUDHA DAS	CHHENDIPADA /507 /2021
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0013857/2022	BANAMALI KHATUA	ARIJEET MISHRA	KOREI /357 /2022
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0013858/2022	SUNIL DASH	BYOMOKESH SAHOO	THELKOLOI PS /241 /2022
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0013859/2022	ANSUMAN SETHI	JUGALA KISHORE PANDA	RAJNAGAR /360 /2022
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0013860/2022	LABA SITALA @ NABA SITALA	DURGA PRASAD DHAL	BYREE /153 /2022
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0013861/2022	SATYA NARAYAN BEHERA	SAILABALA JENA	DHENKANAL TOWN /559 /2022
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0013862/2022	SUDARSHAN PATRA	ABHISHEK DASH	JALESWAR /331 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0013863/2022	STATE OF ODISHA SURESH DAS VS	PRAFULLA KUMAR MAHAPATRA VS	// BARANGA /273 /2022 ()
546	ABLAPL/0013864/2022	STATE OF ODISHA NAKULA BISWAL VS	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /251 /2022 ()
547	ABLAPL/0013865/2022	STATE OF ODISHA SANI @ SK. FARHED @ SK. FARHAD VS	SANJAY KUMAR PARIDA VS	// BARIPADA TOWN /901 /2022 ()
548	ABLAPL/0013866/2022	STATE OF ODISHA PRAMOD @ PRAMODA PATRA VS	ARIJEET MISHRA VS	// JAKHAPURA /118 /2022 ()
549	ABLAPL/0013867/2022	STATE OF ODISHA DIPTI RANJAN SAHOO VS	SRIKANTA PANDA VS	// BHARATPUR PS /330 /2022 ()
550	ABLAPL/0013868/2022	STATE OF ODISHA RAMESH KUMAR BEHURIA VS	BISHNU PRASAD PRADHAN VS	// //0 ()
551	ABLAPL/0013869/2022	REPUBLIC OF INDIA (CBI) DUSA @ DUSHASAN GADANAYAK VS	ANIRUDHA DAS VS	// INDUASTRIAL,NISA /196 /2022 ()
552	ABLAPL/0013870/2022	STATE OF ODISHA PRASHANNA KUMAR SAHOO VS	ANIRUDHA DAS VS	// KISHORENGAR /83 /2020 ()
553	ABLAPL/0013871/2022	STATE OF ODISHA HEMANTA PADHAN VS	SAMARENDRA BAHADUR VS	// HEMGIR /259 /2022 ()
554	ABLAPL/0013872/2022	STATE OF ODISHA GOURANGA ROUT VS	SAMARENDRA BAHADUR VS	// BANSADA /310 /2022 ()
555	ABLAPL/0013873/2022	STATE OF ODISHA LALIT MOHAN MEHER VS	GAUTAM TRIPATHY VS	// ATTABIRA /355 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0013874/2022	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDABALI /335 /2022 () //
557	ABLAPL/0013875/2022	AJAY KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /397 /2022 () //
558	ABLAPL/0013876/2022	CHITTARANJAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	GONDIA /257 /2022 () //
559	ABLAPL/0013877/2022	PRAMOD KUMAR PARIDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /340 /2022 () //
560	ABLAPL/0013878/2022	BABAN BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /248 /2022 () //
561	ABLAPL/0013879/2022	BASANTA SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /347 /2022 () //
562	ABLAPL/0013880/2022	BIJAYA KUMAR ROUT VS STATE OF ODISHA	BANSHIDHAR BAUG VS	PARADEEP /315 /2022 () //
563	ABLAPL/0013881/2022	BASANTA SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /349 /2022 () //
564	ABLAPL/0013882/2022	DEVENDRA GUPTA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE MAHILA /85 /2022 () //
565	ABLAPL/0013883/2022	DHIRAJ BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /335 /2022 () //
566	ABLAPL/0013884/2022	RANJAN KUMAR SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //
567	ABLAPL/0013885/2022	SUNATI SAHU @ SUNITI SAHU	BHARAT BHUSAN ROUSTRAY	barpalli /154 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :26/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0013897/2022	STATE OF ODISHA NISHIKANTA JANA VS	JAYAKRISHNA MOHAPATRA VS	// Dhamara Police Station /127 /2022 ()
580	ABLAPL/0013898/2022	STATE OF ODISHA KALYANI BAG VS	S.S.RAY (2) VS	// LEPHRIPADA /185 /2022 ()
581	ABLAPL/0013899/2022	STATE OF ODISHA SK. KASIM VS	DEEPANJALI SAHU VS	// LALBAG /247 /2022 ()
582	ABLAPL/0013900/2022	STATE OF ODISHA SILU SETHI VS	RAJALAXMI BISWAL VS	// KIAKATA /5 /2022 ()
583	ABLAPL/0013901/2022	STATE OF ODISHA SK. GOLAM MUSTAFA @ SK. MUSTAFA VS	RAJENDRA NARAYAN ROUT VS	// BALASORE TOWN /240 /2022 ()
584	ABLAPL/0013902/2022	STATE OF ODISHA KARTIKA SAMAL @ RANJIT SAMAL VS	DALIRANI BEHURAY VS	// CUTTACK SADAR /384 /2022 ()
585	ABLAPL/0013903/2022	STATE OF ODISHA PRAVAT KUMAR BHANJA VS	MANAS KUMAR CHAND VS	// RAMACHANDAPUR /240 /2022 ()
586	ABLAPL/0013904/2022	STATE OF ODISHA JAGAN NAIK VS	MANAS KUMAR CHAND VS	// JAIPATNA /413 /2021 ()
587	ABLAPL/0013905/2022	STATE OF ODISHA SUKANTA PALEI @ RUSIA VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /205 /2022 ()
588	ABLAPL/0013906/2022	STATE OF ODISHA BIPIN BIHARI SWAIN VS	RABINDRA NATH PANDA VS	// Dhamara Police Station /89 /2022 ()
589	ABLAPL/0013907/2022	STATE OF ODISHA BIKASH CHANDRA NAIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// SUNDARGARH TOWN /358 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :26/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0013908/2022	SK. SOBAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DHARMASALA /296 /2021 () //
591	ABLAPL/0013909/2022	CHUDAMANI BAG VS STATE OF ODISHA	S.S.RAY (2) VS	LEPHRIPADA /185 /2022 () //
592	ABLAPL/0013910/2022	ADIKANDA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /311 /2021 () //
593	ABLAPL/0013911/2022	ASHIS KUMAR PARHI @ BAPUNA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DHUSURI /341 /2022 () //
594	ABLAPL/0013912/2022	MOHAMMAD SABIR VS STATE OF ODISHA	PURNA CHANDRA DAS VS	CAPITAL P.S. /848 /2021 () //
595	ABLAPL/0013913/2022	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	COLLIERY /542 /2022 () //
596	ABLAPL/0013914/2022	SHANTILATA JENA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /397 /2022 () //
597	ABLAPL/0013915/2022	SANJULATA PRADHAN VS STATE OF ODISHA	DINESH RAY VS	KANDHEIGOLE /380 /2022 () //
598	ABLAPL/0013916/2022	RAMESH KUMAR PRADHAN VS STATE OF ODISHA	DINESH RAY VS	KANDHEIGOLE /380 /2022 () //
599	ABLAPL/0013917/2022	MITRA BHANU @ MITU PRADHAN VS STATE OF ODISHA	DINESH RAY VS	KANDHEIGOLE /380 /2022 () //
600	ABLAPL/0013918/2022	RAJKISHOR SAHOO VS UNION OF INDIA (RAILWAY)	LALITENDU BHUYAN VS	/ /0 () //
601	ABLAPL/0013919/2022	AMULYA PADHI	B.N.MAHAPATRA	JAJPUR ROAD /543 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :26/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0013920/2022	STATE OF ODISHA MRUTUNJAYA PADHI	B.N.MAHAPATRA	// JAJPUR ROAD /543 /2022
		VS	VS	()
603	ABLAPL/0013921/2022	STATE OF ODISHA HRITIK RAY	DIBYAJYOTI SAHOO	// BRAJARAJNAGAR /295 /2022
		VS	VS	()
604	ABLAPL/0013922/2022	STATE OF ODISHA PADMA LOCHAN PARIDA	ACHYUTANANDA PATNAIK	// KHANDAGIRI P.S. /373 /2015
		VS	VS	()
605	ABLAPL/0013923/2022	STATE OF ODISHA BRAHMANANDA MOHANTY	BARADA PRASANNA SARANGI	// NIALI /406 /2022
		VS	VS	()
606	ABLAPL/0013924/2022	STATE OF ODISHA HARESH NAIK	SURENDRA KUMAR GARTIA	// JHARBANDH /154 /2022
		VS	VS	()
607	ABLAPL/0013925/2022	STATE OF ODISHA HARA PRASAD MISHRA	SIDHARTH PRASAD DAS	// / /0
		VS	VS	()
608	ABLAPL/0013926/2022	STATE OF ODISHA MD. KHALIK ANSARI @ MD. KHALIK	SK. ZAFARULLA	// BISRA /149 /2022
		VS	VS	()
609	ABLAPL/0013927/2022	STATE OF ODISHA GANGADHAR PARIDA	ACHYUTANANDA PATNAIK	// BADAGODA P.S. /265 /2022
		VS	VS	()
610	ABLAPL/0013928/2022	STATE OF ODISHA BIMBADHAR JENA	SATYA NARAYAN MISHRA 4	// MARINE KASIA /97 /2022
		VS	VS	()
611	ABLAPL/0013929/2022	STATE OF ODISHA LAXMI DALAI	SUBODH KUMAR MOHANTY	// DHARMASALA /564 /2022
		VS	VS	()
612	ABLAPL/0013930/2022	STATE OF ODISHA AMIR SA @ AMIR SHA	ABHAYA KUMAR PARIDA	// DELANGA /231 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :26/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0013931/2022	STATE OF ODISHA JAKIR SA VS	ABHAYA KUMAR PARIDA VS	// DELANGA /233 /2022 ()
614	ABLAPL/0013932/2022	STATE OF ODISHA NIRANJAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// BONTH /169 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :26/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
2	1/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
3	1/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
4	1/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
5	2/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
6	2/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
7	2/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
8	2/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
9	2/2022 CONTAR/1/2022	DIBYADARSHAN MAHUNTA-MP	SHIVSANKAR MOHANTY
10	11/2022 CRA/6/1995	PRAFULLA KUMAR NAYAK-MP	M/S.SARAT CHANDRA SAHOO, K.P.MOHANTY
11	34/2022 CRLLP/49/2022	STATE OF ODISHA-MP	SIDHARTHA SANKAR MOHAPATRA, A.S.C.
12	34/2022 CRLLP/49/2022	STATE OF ODISHA-MP	SIDHARTHA SANKAR MOHAPATRA, A.S.C.
13	44/2022 SAO/12/2022	BHUBANA PATRA-MP	DR. BESURA DAS
14	89/2022 TRPCRL/93/2022	SWAYANG PRAKASH SAHU@SWAYAM PRAKASH SAHU	DEBABRATA RATH
15	202/2022 SA/387/1989	GOURI-MP	M/S.S.D.DAS, M.M.SWAIN
16	203/2022 SA/387/1989	GOURI-MP	M/S.S.D.DAS
17	204/2022 SA/387/1989	GOURI-MP	M/S.S.D.DAS
18	205/2022 SA/25/1987	PARSURAM-MP	M/S.A.MUKHEREE
19	212/2022 CMAPL/568/2022	PARBATI SAHU-MP	SOUMYA MISHRA
20	213/2022 CMAPL/562/2022	PRAMOD KUMAR BIHARI-MP	ADV
21	248/2022 MATA/209/2022	LOPAMUDRA BHUJABAL-MP	ABHISHEK MOHANTY
22	249/2022 MATA/211/2022	SANJEEB DEEPAK SAHU-MP	BRUNDBAN ROUT
23	250/2022 MATA/212/2022	ANTARYAMI NAYAK-MP	NIRANJAN PRASAD PATRA
24	251/2022 MATA/213/2022	ANTARYAMI NAYAK-MP	NIRANJAN PRASADPATRA
25	264/2022 CONTC/3140/2022	MINALATA MOHANTY-MP	M/S BIMBISAR DASH, J.SAHOO, A.NAYAK
26	348/2022	SWATISHREE DAS-MP	PRABIR KUMAR RAY

27	RPFAM/268/2022 349/2022	SWATISHREE DAS-MP	PRABIR KUMAR RAY
28	RPFAM/268/2022 350/2022	SATYANANDA SAHOO-MP	ANUPAM DASH
29	RPFAM/269/2022 351/2022	BAIKUNTHA MOHAPATRA-MP	AMITAV TRIPATHY
30	RPFAM/270/2022 379/2022	NIHAR KANTA SAHU-MP	MONOMOY BASU
31	CRLMP/1086/2022 380/2022	ATUL SINGH-MP	MANAS CHAND
32	CRLMP/2225/2022 406/2022	NIHAR RANJAN BEHERA-MP	
33	WPC(OA)/250/2018 407/2022	PITAMBAR BEHERA-MP	
34	WPC(OA)/139/2018 457/2022	J.WANI@J VANI-MP	SOUBHAGYA KUMAR DASH
35	TRP(C)/410/2022 458/2022	ANITA GOUDA-MP	RAKESH KUMAR ROUSTRAY
36	TRP(C)/263/2022 459/2022	ITISHREE PRADHAN-MP	MANAS CHAND
37	TRP(C)/412/2022 637/2022	M/S. LEGAL MANAGER (TP CELL), THE NEW INDIA ASSURANCE CO. LTD.-MP	
38	FAO/307/2022 638/2022	UNION OF INDIA-MP	MR.SURYA NARAYAN DAS
39	FAO/689/2019 639/2022	LEGAL MANAGER, T.P.CELL, NEW INDIA ASSURANCE CO. LTD.-MP	
40	FAO/374/2022 640/2022	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
41	FAO/398/2022 641/2022	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	ADAM ALI KHAN
42	FAO/398/2022 642/2022	STATE OF ODISHA-MP	
43	FAO/166/2019 643/2022	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	
44	FAO/346/2022 644/2022	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	
45	FAO/346/2022 645/2022	THE LEGAL MANAGER, CLAIMS, M/S. CHOLAMANDALAM, MS GENERAL INSURANCE COMPANY LTD.-MP	
46	FAO/117/2022 646/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM, MS GENERAL INSURANCE COMPANY LTD.-MP	
47	FAO/379/2022 647/2022	THE LEGAL MANAGER, CLAIMS, M/S. CHOLAMANDALAM, MS GENERAL INSURANCE COMPANY LTD.-MP	
48	FAO/117/2022 648/2022	MANAGER LEGAL, M/S. CHOLAMANDALAM, MS GENERAL INSURANCE COMPANY LTD.-MP	
49	FAO/379/2022 692/2022	SESHADEV SAHU-MP	ASHOK KUMAR DAS
50	CRLREV/498/2022 693/2022	SESHADEV SAHU-MP	ASHOK KUMAR DAS
51	CRLREV/498/2022 694/2022	MANOJ KUMAR SAMANTARA-MP	HEMANT KUMAR MUND
52	CRLREV/499/2022 695/2022	MANOJ KUMAR SAMANTARA-MP	HEMANT KUMAR MUND
53	CRLREV/499/2022 696/2022	NILANCHAL BADATYA @ BADATIYA-MP	ALOK KUMAR PANDA
54	CRLREV/501/2022 697/2022	NAKULA NAYAK-MP	NIRANJAN PANDA
55	CRLREV/468/2022 1102/2022	AMBAT MAHALAXMI-MP	M/S.RAM PR.MOHAPATRA
56	RSA/128/2015 1103/2022	AMBAT MAHALAXMI-MP	M/S.RAM PR.MOHAPATRA
57	RSA/128/2015 1104/2022	AMBAT MAHALAXMI-MP	M/S.RAM PR.MOHAPATRA
	RSA/128/2015		

58	1105/2022 RSA/128/2015	AMBAT MAHALAXMI-MP	M/S.RAM PR.MOHAPATRA
59	1106/2022 RSA/128/2015	AMBAT MAHALAXMI-MP	M/S.RAM PR.MOHAPATRA
60	1107/2022 RSA/128/2015	AMBAT MAHALAXMI-MP	M/S.RAM PR.MOHAPATRA
61	1108/2022 RSA/274/2022	BANASHREE BISWAL-MP	DILLIP KUMAR PRADHAN
62	1109/2022 RSA/225/2006	SRIBATSA PADHAN-MP	M/S.B.ROUTRAY
63	1110/2022 RSA/225/2006	SRIBATSA PADHAN-MP	M/S.B.ROUTRAY
64	1111/2022 RSA/275/2022	MANITA MISHRA-MP	SUBHA KUMAR MISHRA
65	1111/2022 CMP/1059/2022	GOURANGA CHANDRA DAS-MP	HALADHAR SETHY
66	1112/2022 CMP/1060/2022	RABINDRA KUMAR DAS-MP	SUMITRA MOHANTY
67	1112/2022 RSA/278/2022	PANU @ BRAJAMOHAN KHETI-MP	BIBEKANANDA BHUYAN
68	1113/2022 RSA/278/2022	PANU @ BRAJAMOHAN KHETI-MP	BIBEKANANDA BHUYAN
69	1113/2022 CMP/1061/2022	BAISHNAB CHARAN SAHOO-MP	AJIT CH MOHAPATRA
70	1114/2022 CMP/1062/2022	M/S.SRIKRISHNA INFRASSETS PVT.LTD.,-MP	SARATHI JYOTI MOHANTY
71	1115/2022 CMP/1063/2022	NILAMBAR SETH-MP	SUSHANTA KUMAR JOSHI
72	1116/2022 CMP/901/2022	NIROJ KUMAR SAI-MP	
73	1117/2022 CMP/1065/2022	LEELA SAHOO-MP	JAGANNATH BHUYAN
74	1118/2022 CMP/532/2020	BAIRAGI KHUNTIA-MP	BIBEKANANDA BHUYAN
75	1119/2022 CMP/1066/2022	DEBENDRA KUMAR SAMANTARAY-MP	SUMITRA MOHANTY
76	1120/2022 CMP/1067/2022	CHITTARANJAN PATTNAIK-MP	AMIT PRASAD BOSE
77	1121/2022 CMP/1068/2022	RAMESH KUMAR JAIN-MP	UPENDRA KUMAR SAMAL
78	1177/2022 WPC(OAC)/2538/2010	MICHAEL KERKETA-MP	NIRANJAN SINGH
79	1178/2022 WPC(OAC)/3245/2007	DURYODHAN GOUDA-MP	TANMAY MISHRA
80	1179/2022 WPC(OAC)/1061/2014	DAMBRUDHAR MEHER-MP	
81	1180/2022 WPC(OAC)/1064/2014	SATYA SAIN MEHER-MP	
82	1181/2022 WPC(OAC)/1065/2014	KUMUDA RANJAN MEHER-MP	
83	1182/2022 WPC(OAC)/596/2008	NIDHIRAM BAL-MP	MANOJ KUMAR MOHANTY
84	1183/2022 WPC(OAC)/881/2017	RAMESH CHANDRA PATTNAIK-MP	B. K. ROTRAY
85	1184/2022 MACA/553/2022	BULU@JULU BEHER-MP	PRADEEP KUMAR MISHRA
86	1185/2022 MACA/554/2022	RASHMITA JENA-MP	PRADEEP KUMAR MISHRA
87	1186/2022 MACA/555/2022	K.BUDHAMMA-MP	PRADEEP KUMAR MISHRA
88	1187/2022 MACA/556/2022	ARABINDA BASTIA-MP	PRADEEP KUMAR MISHRA
89	1188/2022	MONALISA SINGH-MP	PRADEEP KUMAR MISHRA

90	MACA/557/2022 1189/2022	AMITABH SAHOO-MP	PRADEEP KUMAR MISHRA
91	MACA/558/2022 1190/2022	AMITABH SAHOO-MP	PRADEEP KUMAR MISHRA
92	MACA/559/2022 1191/2022	AMITABH SAHOO-MP	PRADEEP KUMAR MISHRA
93	MACA/560/2022 1192/2022	U.I.I.CO.LTD-MP	
94	MACA/580/2006 1193/2022	DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD.-MP	
95	MACA/374/2017 1194/2022	ROHITA SAHU-MP	BIRANCHI NARAYAN RATH
96	MACA/561/2022 1195/2022	LAXMI PRADHAN-MP	BIRANCHI NARAYAN RATH
97	MACA/562/2022 1196/2022	RANJIT KUMAR RAY-MP	DILLIP KUMAR PRADHAN
98	MACA/563/2022 1197/2022	RANJIT KUMAR RAY-MP	DILLIP KUMAR PRADHAN
99	MACA/563/2022 1198/2022	RANJIT KUMAR RAY-MP	DILLIP KUMAR PRADHAN
100	MACA/563/2022 1199/2022	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED-MP	
101	MACA/755/2020 1200/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD-MP	ADARSH MEI KHAN
102	MACA/474/2022 1201/2022	DIVISIONAL MANAGER, M/S SHRIRAM GENERAL INSURANCE COMPANY LTD-MP	ANJANA KIDARI
103	MACA/243/2022 1202/2022	BIDULATA SAHOO-MP	KALPATARU PANIGRAHI
104	MACA/568/2022 1203/2022	BIDULATA SAHOO-MP	KALPATARU PANIGRAHI
105	MACA/568/2022 1204/2022	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED-MP	GIRMI PRASAD DUTTA
106	MACA/447/2022 1205/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P.DUTTA
107	MACA/445/2022 1206/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P DUTTA
108	MACA/446/2022 1207/2022	LEGAL MANAGER(CLAIMS),M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
109	MACA/471/2022 1208/2022	LEGAL MANAGER(CLAIMS),M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
110	MACA/472/2022 1758/2022	SK. AZAD @ SUKUTA-MP	SYED FAZLE AHMED
111	CRLA/944/2022 1759/2022	MANAS RANJAN TRIPATHY-MP	HIMANSHU SEKHAR MISHRA
112	CRLA/475/2021 1760/2022	LABA BARI-MP	BIJAYA KUMAR BEHERA (1)
113	CRLA/945/2022 1761/2022	LABA BARI-MP	BIJAYA KUMAR BEHERA (1)
114	CRLA/945/2022 1762/2022	PRAMOD KUMAR BEHERA-MP	HIMANSU SEKHAR MISHRA
115	CRLA/84/2019 1763/2022	PRASNA @ PRASANA KUMAR DIGAL-MP	GYANALOKA MOHANTY
116	CRLA/947/2022 1764/2022	PRASNA @ PRASANA KUMAR DIGAL-MP	GYANALOKA MOHANTY
117	CRLA/947/2022 1765/2022	VISWAS GANESWAR RAO-MP	M/S.GURU PRASAD PANDA
118	CRLA/548/2013 1766/2022	PRAFULLA BEHERA @ DHADIA-MP	SURYAKANTA DWIBEDI
119	CRLA/948/2022 1767/2022	PRAFULLA BEHERA @ DHADIA-MP	SURYAKANTA DWIBEDI
120	CRLA/948/2022 1768/2022	MANORANJAN PARIDA-MP	H.N.TRIPATHY
	CRLA/949/2022		

121	1769/2022 CRLA/948/2022	PRAFULLA BEHERA @ DHADIA-MP	SURYAKANTA DWIBEDI
122	1770/2022 CRLA/949/2022	MANORANJAN PARIDA-MP	H.N.TRIPATHY
123	1771/2022 CRLA/950/2022	GAYA DEHURY-MP	SWARUP KUMAR PATNAIK
124	1772/2022 CRLA/950/2022	GAYA DEHURY-MP	SWARUP KUMAR PATNAIK
125	1773/2022 CRLA/950/2022	GAYA DEHURY-MP	SWARUP KUMAR PATNAIK
126	1910/2022 BLAPL/3676/2021	SANJEEB HIRA-MP	AMULYA RATNA PANDA M/S.SARBESWAR SAHOO A
127	1911/2022 BLAPL/7165/2022	MAHENDRA MATAM-MP	
128	1912/2022 BLAPL/1558/2022	PRAFULLA CHANDRA MOHAPATRA @ PRUSTY-MP	DEBASNAN DAS
129	1913/2022 BLAPL/2568/2022	FIROZ KHAN-MP	ADITI HOTA
130	1914/2022 BLAPL/3071/2020	RAJENDRA SAMAREDY-MP	MANORANJAN PADHY
131	1915/2022 BLAPL/1330/2022	PRATYUSA KUMAR MOHANTY-MP	
132	1916/2022 BLAPL/4660/2022	PRITISH PATTNAYAK-MP	RASHMIKANTA MAHALIK M/S.BHARAT JALLI S.K.BA
133	1917/2022 BLAPL/10489/2022	MAMTAZ KHAN-MP	AMULYA RATNA PANDA
134	1918/2022 BLAPL/6983/2022	CHAITANYA BISWAL-MP	MANAS KUMAR CHAND
135	1919/2022 BLAPL/5899/2021	ARAKHITA @ ARAKSHITA MOHARANA-MP	CHITTARANJAN SAHU
136	1920/2022 BLAPL/9351/2022	KAILASH SAHU-MP	
137	1921/2022 BLAPL/6122/2022	PATIRAM MAJHI-MP	
138	1922/2022 BLAPL/6971/2022	BISWAJEET BARIK-MP	
139	2092/2022 ABLAPL/11710/2022	ROHIT RANJAN PRADHAN-MP	
140	2093/2022 ABLAPL/12271/2022	MRUTAYNJAY PATRA-MP	
141	2094/2022 ABLAPL/15784/2020	SUKANTA BEHERA-MP	
142	2095/2022 ABLAPL/13442/2021	GANESH BACHHAD-MP	
143	2096/2022 ABLAPL/6690/2022	KARTIKA CHANDRA GHOSH-MP	
144	2097/2022 ABLAPL/12481/2022	MANTRI @ DEEPAK KUMAR NAYAK-MP	
145	2098/2022 ABLAPL/13001/2022	SADNA HARIJAN @ SADAN HARIJAN-MP	
146	2099/2022 ABLAPL/365/2022	NABIN CHANDRA MOHANTY-MP	
147	2100/2022 ABLAPL/12388/2022	GEORGE TIRKEY-MP	
148	2101/2022 ABLAPL/11603/2022	SHUBHENDU BEHERA-MP	
149	2102/2022 ABLAPL/9145/2022	BIBHUTI BHUSAN DWIBEDY @ BIBHUTI PRASAD-MP	
150	2103/2022 ABLAPL/2519/2022	NARAYAN PRASAD BAL-MP	MANOJ KUMAR NAYAK
151	2104/2022 ABLAPL/8109/2022	PRABIR KUMAR PRADHAN-MP	
152	2105/2022	DASARATHI JENA-MP	

153	ABLAPL/12807/2022 2106/2022	SAMBHU NATH BAL-MP	
154	ABLAPL/9922/2022 2107/2022	SUDHAKAR NAIK-MP	
155	ABLAPL/1821/2022 2108/2022	SIDHANTA NAIK-MP	
156	ABLAPL/12011/2022 2109/2022	BABUL NAIK @ BISHNU PRASAD NAIK-MP	
157	ABLAPL/1868/2022 2110/2022	SK. SARAFAT-MP	
158	ABLAPL/11046/2022 2111/2022	KHATURI @ MANORANJAN SAHOO-MP	
159	ABLAPL/3740/2021 2112/2022	MAMANSHU @ MIMASHU SWAIN @ TERU MAHALIK-MPSANJIB KUMAR BHANJADEO	
160	ABLAPL/7184/2020 2113/2022	FATEMA HARUN BIBI-MP	
161	ABLAPL/16586/2021 2425/2022	HAREKRUSHNA MALLICK-MP	NIRANJAN PANDA
162	CRLMC/3125/2022 2426/2022	SANYASHI SINGH-MP	JAGABANDHU SAHU
163	CRLMC/3129/2022 2427/2022	SK.SADAM@SK. SADDAM-MP	ARIJEET MISHRA
164	CRLMC/3130/2022 2428/2022	MANAS RANJAN JENAMANI-MP	ARIJEET MISHRA
165	CRLMC/3131/2022 2429/2022	SK.SADAM@SK.SADDAM-MP	ARIJEET MISHRA
166	CRLMC/3132/2022 2430/2022	HAREKRUSHNA MALLICK-MP	NIRANJAN PANDA
167	CRLMC/3133/2022 2431/2022	DHANI RAM SAHU-MP	SUDEEP KUMAR SARANGI
168	CRLMC/3134/2022 2432/2022	HIMANSHU SEKHAR BISWAL-MP	DIPTI RANJAN MOHAPATRA
169	CRLMC/3135/2022 2433/2022	PRATIMA DAS ADHIKARY-MP	BIGYAN KUMAR SHARMA
170	CRLMC/3136/2022 2434/2022	NARAYAN BEHERA@NARAN-MP	DEVASHIS PANDA
171	CRLMC/3139/2022 2435/2022	SARBESWAR PAIKARAY-MP	
172	CRLMC/3309/2012 2436/2022	BISWAJEET PARIDA-MP	SAUMYA RANJAN PRADHAN
173	CRLMC/980/2022 2437/2022	TINKU SAGARIA-MP	
174	CRLMC/2560/2022 2438/2022	KANHU CHARAN MOHANTY-MP	SUSANTA KUMAR BARAL
175	CRLMC/3142/2022 2439/2022	KANHU CHARAN MOHANTY-MP	SUSANTA KUMAR BARAL
176	CRLMC/3142/2022 2440/2022	M/S.BRIJ GOPAL COMPANY LTD.-MP	RANJAN KUMAR ROUT
177	CRLMC/2654/2022 2441/2022	SADANANDA PANIGRAHY-MP	BIJAYA KUMAR BEHERA 1
178	CRLMC/2625/2022 2442/2022	UMAKANTA TANDI-MP	PRANAB KUMAR DAS
179	CRLMC/3146/2022 2443/2022	HARBINDER SINGH DEENGRA-MP	M/S.P.K.SAMANTRAY
180	CRLMC/25/2016 2444/2022	GOBINDA PATRO@GOVINDA PATRO-MP	RAJENDRA NARAYAN ROUT
181	CRLMC/1654/2022 2445/2022	PRABHABATI PRADHAN-MP	BIJAYA KUMAR BEHERA 1
182	CRLMC/3148/2022 2446/2022	ASHOK KUMAR BERA-MP	SMRUTI RANJAN MOHAPATRA
183	CRLMC/3149/2022 2447/2022	CHHABINDRA PRADHAN-MP	
	CRLMC/953/2022		

184	2448/2022 CRLMC/3150/2022	DAMAYANTI BEHERA-MP	SATYABRATA PANDA
185	2449/2022 CRLMC/3153/2022	ANAND JENA-MP	HIMANSHU BHUSAN DASH
186	2450/2022 CRLMC/3155/2022	SUNA SUTA KALSAI-MP	SURYAKANTA DWIBEDI
187	2451/2022 CRLMC/3156/2022	SUVANKAR NAYAK-MP	RATIKANTA MOHAPATRA
188	2452/2022 CRLMC/3158/2022	MANOJ KUMAR NAYAK-MP	SURYAKANTA DWIBEDI
189	2453/2022 CRLMC/3160/2022	CHANDRA SEKHAR MISHRA-MP	U.C.MISHRA
190	2454/2022 CRLMC/3161/2022	UTTAM SINGH-MP	SANGRAM KESHARI ROUT
191	2455/2022 CRLMC/3162/2022	RIZWANA PERWEEN@REJUANA BIBI-MP	AMULYA RATNA PANDA
192	2456/2022 CRLMC/3164/2022	PRAVAKAR JENA-MP	ASHOK DAS
193	2457/2022 CRLMC/3165/2022	SUBASH CHANDRA PANDA-MP	TUKUNA KUMAR MISHRA
194	2458/2022 CRLMC/3170/2022	PRASANTA DIKHIT-MP	CHEERA RANJAN SATAPATHY
195	2459/2022 CRLMC/2812/2022	SANTOSH KUMAR SWAIN-MP	PARTHA MUKHERJI
196	2460/2022 CRLMC/3171/2022	ANJANA SHARMA-MP	BIJAY KUMAR ROURAY
197	2461/2022 CRLMC/3167/2022	JAGAT JIBAN NAYAK-MP	SHIVSANKAR MOHANTY
198	3368/2022 WA/1395/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
199	3369/2022 WA/1395/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
200	3370/2022 WA/1395/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
201	3371/2022 WA/1396/2022	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
202	3372/2022 WA/1396/2022	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
203	3373/2022 WA/1401/2022	SANTANU KUMAR KAR-MP	DAYANANDA MOHAPATRA
204	3374/2022 WA/1368/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
205	3375/2022 WA/1397/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
206	3376/2022 WA/1397/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
207	3377/2022 WA/1398/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
208	3378/2022 WA/1398/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
209	3379/2022 WA/1398/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
210	3380/2022 WA/1399/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
211	3381/2022 WA/1399/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
212	3382/2022 WA/1400/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
213	3383/2022 WA/1400/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
214	3384/2022 WA/1404/2022	SAROJINI PANDA-MP	SATYARANJAN MOHAPATRA
215	3385/2022	ARABINDA PANDA-MP	AMIT KUMAR NATH

216	WA/143/2016 3386/2022	GANESH CHANDRA PRADHAN-MP	LAXMIKANTA MOHANTY
217	WA/1405/2022 3387/2022	DURGA DEVI-MP	ADV.
218	WA/1406/2022 3388/2022	DEBENDRA RAM-MP	DEBARAJ MOHANTY
219	WA/1407/2022 3389/2022	DEBENDRA RAM-MP	DEBARAJ MOHANTY
220	WA/1408/2022 3390/2022	NIRMALA SAHOO-MP	BASUDEV BARIK
221	WA/1409/2022 3391/2022	GAGANENDRA NATH MOHAPATRA-MP	S.S.RAO
222	WA/1410/2022 14535/2022	MAZHARULLAH BEIG-MP	BIBHU PRASAD DAS
223	WP(C)/28189/2022 14536/2022	NABAKRUSHNA DANTA-MP	SAMIR KUMAR MISHRA
224	WP(C)/28190/2022 14537/2022	RANJAN KUMAR SAHOO-MP	MANOJ KUMAR PANDA
225	WP(C)/28191/2022 14538/2022	SWADHA DEV SINGH-MP	SAKTI PRASAD PANDA
226	WP(C)/28192/2022 14539/2022	RADHARANI BISWAL-MP	GOPINATH SETHI
227	WP(C)/28194/2022 14540/2022	SOUMYAKANTA PATRA-MP	NIRMAL CHANDRA DAS
228	WP(C)/14457/2021 14541/2022	RABINDRA KUMAR DAS-MP	UMESH CHANDRA MOHANTY
229	WP(C)/28198/2022 14542/2022	MIHIR KUMAR SWAIN-MP	BRAHMANANDA TRIPATHY
230	WP(C)/28037/2022 14543/2022	UDAYANATH PANDA-MP	MANAS PATI
231	WP(C)/28203/2022 14544/2022	ANSHUMAN KANUNGO-MP	
232	WP(C)/22473/2022 14545/2022	NETRAMANI ROUT-MP	ARJUNA CHARANA BEHERA
233	WP(C)/28218/2022 14546/2022	AJAY KUMAR DAS-MP	ASHOK PATTANAIAK
234	WP(C)/28221/2022 14547/2022	TRILOCHANA DAS-MP	PRAFULLA CHANDRA ACHARYA
235	WP(C)/18189/2022 14548/2022	THIKADAR PADA GIRLS HIGH SCHOOL, BOLANGIR-MP	TRILOCHAN NANDA
236	WP(C)/28226/2022 14549/2022	PRADEEP KUMAR JOSHI-MP	
237	WP(C)/25959/2022 14550/2022	ROYAL SECURITY SERVICE, BOLANGIR-MP	TRILOCHAN NANDA
238	WP(C)/28228/2022 14551/2022	AMIT SAHOO-MP	SATYA RANJAN PATI
239	WP(C)/28229/2022 14552/2022	RAMA CHANDRA HOTA-MP	SOUBHAGYA KUMAR DASH
240	WP(C)/28230/2022 14553/2022	RITANJALI SAI-MP	B.SATAPATHY
241	WP(C)/19278/2022 14554/2022	TILOTAMA ROUT-MP	SAPAN KUMAR LENKA
242	WP(C)/28081/2022 14555/2022	PRABHUDAYAL AGRAWAL-MP	CHINMAYA KUMAR NAYAK
243	WP(C)/28227/2022 14556/2022	DEEPAK KUMAR SWAIN-MP	BINODINI SINGH
244	WP(C)/31096/2020 14557/2022	BIDULATA SETHI-MP	M/S.PRAMOD KUMAR MISHRA
245	WP(C)/19761/2018 14558/2022	SAMBHURAM NIAL-MP	BIMBISAR DASH
246	WP(C)/20739/2021 14559/2022	JYOTIMADHAB GARNAIK-MP	NIRAJ KUMAR SETHI
	WP(C)/28242/2022		

247	14560/2022 WP(C)/28243/2022	V. SUJATA-MP	AUROVINDA MOHANTY
248	14561/2022 WP(C)/28245/2022	A. SUBHADRA-MP	AUROVINDA MOHANTY
249	14562/2022 WP(C)/22286/2022	THE SUPREME INDUSTRIES LTD., NOIDA-MP	PAMI RATH
250	14563/2022 WP(C)/28248/2022	CH. SREELATHA-MP	AUROVINDA MOHANTY
251	14564/2022 WP(C)/25436/2022	NEHERU BAGARTI-MP	
252	14565/2022 WP(C)/28251/2022	LAXMIDHAR SAHOO-MP	AJAYA KUMAR PRADHAN
253	14566/2022 WP(C)/25256/2022	TANU SAHU-MP	PRASANTA KUMAR SATAPATHY
254	14567/2022 WP(C)/25257/2022	A.V.MOHAN RAO-MP	PRASANTA KUMAR SATAPATHY
255	14568/2022 WP(C)/20909/2018	RAJKISHORE NAYAK-MP	S.C MEKAP
256	14569/2022 WP(C)/28261/2022	THE NATIONAL INSURANCE COMPANY LTD., BBSR-MP	G.P.DUTTA
257	14570/2022 WP(C)/27430/2022	RANJIT KUMAR NAYAK-MP	SATYABRATA MOHANTY
258	14571/2022 WP(C)/28268/2022	BIDYULATA SAHU-MP	PRAFULLA KUMAR RATH
259	14572/2022 WP(C)/28272/2022	DR. PRAMOD KUMAR SHARMA-MP	PABITRA KUMAR NAYAK
260	14573/2022 WP(C)/28275/2022	SANJEEB KUMAR KAR-MP	BANSHIDHAR BAUG
261	14574/2022 WP(C)/24249/2022	FEROJ KHAN-MP	BIJAYA KUMAR BEHERA I
262	14575/2022 WP(C)/28277/2022	MADANANANDA DAS-MP	CHANDRA SEKHAR PANDA
263	14576/2022 WP(C)/7855/2017	RADHARAMANA DAS-MP	
264	14577/2022 WP(C)/7083/2017	RADHARAMANA DAS-MP	
265	14578/2022 WP(C)/12187/2022	MANASI BARIK-MP	SHIB SHANKAR MOHANTY
266	14579/2022 WP(C)/27089/2022	BATAKRUSHNA PRADHAN-MP	BRAJA MOHAN SARANGI
267	14580/2022 WP(C)/27089/2022	BATAKRUSHNA PRADHAN-MP	BRAJA MOHAN SARANGI
268	14581/2022 WP(C)/27092/2022	CHANDRAMOHAN GIRI-MP	BRAJA MOHAN SARANGI
269	14582/2022 WP(C)/26188/2022	SUKANTI MOHANTY-MP	
270	14583/2022 WP(C)/28286/2022	SUKANTI MARNDI-MP	ANJAN KUMAR BISWAL
271	14584/2022 WP(C)/17668/2022	PRATAP KISHORE MUDULI-MP	SUBHRANSU BHUSAN MOHANTY
272	14585/2022 WP(C)/28289/2022	PANCHANAN MISHRA-MP	PRADEEP KUMAR MAHAPATRA
273	14586/2022 WP(C)/28291/2022	M.SURESH-MP	JAYANANDA JENA
274	14587/2022 WP(C)/26609/2021	NIRANJAN BEHERA-MP	SHASHI BHUSAN JENA
275	14588/2022 WP(C)/28295/2022	BIPRA RANI SWAIN-MP	GYANESWAR SATPATHY
276	14589/2022 WP(C)/1965/2019	PRANAYA KUMAR SAHOO-MP	M/S GAJENDRANATH ROUT
277	14590/2022 WP(C)/28297/2022	SHISHIR KUMAR NAYAK-MP	KARUNAKAR RATH
278	14591/2022	KESHAB CHANDRA RAY-MP	SAMEER KUMAR DAS

279	WP(C)/28302/2022 14592/2022	MANOJ KU.PATI-MP	IN PERSON, M/S.ALOK KU.MOHAPATRA
280	WP(C)/22681/2014 14593/2022	M/S.RUDRAPRIYA AND COMPANY-MP	SUSANTA KUMAR DASH
281	WP(C)/9029/2020 14594/2022	MANORANJAN SAMAL-MP	SANJAY KUMAR BEHERA
282	WP(C)/28312/2022 14595/2022	PRASANNA KUMAR ROUTRAY-MP	
283	WP(C)/40812/2021 14596/2022	DEBA BISI-MP	RAMAKANTA SARANGI
284	WP(C)/28320/2022 14597/2022	M/S RUCHI SOYA INDUSTRIES LTD. AND COMPANY, M.P.	ABHAYAN PRASAD PARIJA
285	WP(C)/28323/2022 14598/2022	SURANJITA DASH-MP	BHABANI SANKAR TRIPATHY (1)
286	WP(C)/28326/2022 14599/2022	BISHNUPRIYA BHARASAGAR-MP	SANTOSH KU. NANDA
287	WP(C)/28327/2022 14600/2022	SUSANA KHADIA-MP	SANTOSH KUMAR NANDA
288	WP(C)/28329/2022 14602/2022	ARUN KUMAR DASADHIKARI-MP	SHASHI BHUSAN JENA
289	WP(C)/18717/2022 14603/2022	SUCHISMITA BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
290	WP(C)/28328/2022 14604/2022	DIBYABATI DIGAL-MP	RAMDAS ACHARY
291	WP(C)/28333/2022 14605/2022	JATINDRA ROUT-MP	SHASHI BHUSAN JENA
292	WP(C)/18721/2022 14606/2022	SANTESWAR SAHOO-MP	PRASANNA KUMAR SAHOO
293	WP(C)/21887/2019 14607/2022	SATRUGHNA JENA-MP	DWARIKA PRASAD MOHANTY
294	WP(C)/28337/2022 14608/2022	GHANASHYAM SONANI-MP	SASWATI MOHAPATRA
295	WP(C)/23590/2022 14609/2022	BANALATA DAS-MP	S.RATH
296	WP(C)/24256/2022 14610/2022	LAPAN KUMAR PRADHAN-MP	NIRANJAN LENKA
297	WP(C)/28347/2022 14611/2022	SWARUP KUMAR SAMAL-MP	BYOMAKESH TRIPATHY
298	WP(C)/28346/2022 14613/2022	M/S SABYASACHI MAHAKUL-MP	PRASANTA KUMAR NANDA
299	WP(C)/20647/2021 14614/2022	SIMHADRI ENGINEERS AND STEVEDORES PVT. LTD., GANJAM	KANAMBALA ROY CHOUDHURY
300	WP(C)/28351/2022 14615/2022	RAJIB KUMAR DASH-MP	DEBASISH PATNAIK
301	WP(C)/28355/2022 14616/2022	BISWANATH MAJHI-MP	LAXMI KANTA MOHANTY
302	WP(C)/28356/2022 14617/2022	SASMITA PATRA-MP	SURYAKANTA DWIBEDI
303	WP(C)/28364/2022 14618/2022	ROSNARA ACHARYA-MP	ABHISEK KEJARIWAL
304	WP(C)/28365/2022 14619/2022	MANMOHAN JALI-MP	MANAS KUMAR CHAND
305	WP(C)/28367/2022 14620/2022	SUBHASHREE PANDA-MP	MANMAYA KUMAR DASH
306	WP(C)/28369/2022 14621/2022	DIPAK KUMAR NAYAK-MP	MIHIR KANTA RATH
307	WP(C)/28372/2022 14622/2022	JAYAKRUSHNA BEHERA-MP	BRAHMANANDA TRIPATHY
308	WP(C)/28373/2022 14623/2022	SHANKARLAL MANDOTHIA-MP	GOPAL KRUSHNA MOHANTY
	WP(C)/28374/2022		